

ORISSA HIGH COURT**FILING REPORT AS ON :24/09/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0008416/2021	GANESH DAS @ A. GANESH DAS VS STATE OF ODISHA	SARADA PRASAD DASH VS	DARGHA BAZAR /28 /2021 () //
2	BLAPL/0008417/2021	ROHIT KUMAR RAI@ ROHIT KUMAR VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	KASHIPUR /93 /2021 () //
3	BLAPL/0008418/2021	PRASANTA NAIK@ SUMANTA VS STATE OF ODISHA	BISWANATH BEHERA VS	RAGHUNATHPALI /70 /2020 () //
4	BLAPL/0008419/2021	SANTOSH KUMAR DAS@ PANDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR (KODALA) /357 /2021 () //
5	BLAPL/0008420/2021	KUMAR JENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KODALA /325 /2021 () //
6	BLAPL/0008421/2021	RAJA@ GUPTESWAR BANKA VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	SUBALAYA /68 /2020 () //
7	BLAPL/0008422/2021	BRAHMANANDA HOTA VS STATE OF ODISHA	PRADIP KUMAR DHAL VS	JENAPUR /253 /2021 () //
8	BLAPL/0008423/2021	SURENDRA SETHY VS STATE OF ODISHA	SK.KALIM UDDIN VS	/ /0 () //
9	BLAPL/0008424/2021	KRUSHNA@ KUNA GOUDA VS STATE OF ODISHA	ASHOK KUMAR PARIDA VS	KODALA /186 /2017 () //
10	BLAPL/0008425/2021	BENJAMIN GAMANGO VS STATE OF ODISHA	RAMESH AGARWAL VS	ADVA /63 /2021 () //
11	BLAPL/0008426/2021	ROSHAN KUMAR SAHU VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	KHAPRAKHOL /115 /2021 () //

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12	BLAPL/0008427/2021	KANHU BISOYI VS STATE OF ODISHA	BISWA KUMAR MISHRA VS	BADAGADA /267 /2019 () //
13	BLAPL/0008428/2021	MONALISA BHAGAT@ ALAKA SENGUPTA VS STATE OF ODISHA	JYOTI PATNAIK VS	LALBAG /115 /2021 () //
14	BLAPL/0008429/2021	JIJAYA NANDA MISHRA VS STATE OF ODISHA	MANAS CHAND VS	BAHALDA /76 /2021 () //
15	BLAPL/0008430/2021	JAGAT RAM KILO VS STATE OF ODISHA	JUGALA KISHOR PANDA VS	CHITRAKONDA /107 /2021 () //
16	BLAPL/0008431/2021	CHANDAN DAS @ MURALI VS STATE OF ODISHA	PRAVASH CH JENA VS	BHOGRAI /193 /2021 () //
17	BLAPL/0008432/2021	ASHOK MUDULI VS STATE OF ODISHA	SANATAN PANI VS	CHANDRASEKHARPUR /407 /2016 () //
18	BLAPL/0008433/2021	SAKILUDDIN AHAMMAD@ AHMED VS STATE OF ODISHA	SABYASACHI MISHRA VS	BALUGAON P.S. /142 /2021 () //
19	BLAPL/0008434/2021	NABA KISHORE NAYAK @ NABA KISHOR NAYAK VS STATE OF ODISHA	KALENDRA KUMAR DASH VS	BADAGODA P.S. /356 /2016 () //
20	BLAPL/0008435/2021	NIRANJAN RANA VS STATE OF ODISHA	SOURA CHANDRA MOHAPATRA VS	SAHID NAGAR P.S. /279 /2021 () //
21	BLAPL/0008436/2021	BUDHIA @ BUDHIMANTA BEHERA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KAMAKHYANAGAR /306 /2021 () //
22	BLAPL/0008437/2021	NIRANJAN RANA VS STATE OF ODISHA	SOURA CHANDRA MOHAPATRA VS	SAHID NAGAR P.S. /292 /2021 () //
23	BLAPL/0008438/2021	RUSI BISOI	ARIJEET MISHRA	/ /0

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0008439/2021	NENKURI NAIK	PARTHA SARATHI NAYAK	CHHENDIPADA /360 /2021
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0008440/2021	BARENDRA SINGH	DIBYA JYOTI SAHOO	RAIBANIA /21 /2008
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0008441/2021	DUSASAN DEHURY	PARTHA SARATHI NAYAK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0008442/2021	LALU HIAL	ARIJEET MISHRA	B.SINGHPUR /99 /2020
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0008443/2021	LAXMAN KHANDA	AYUSH KHANDLWAL	BETNOTI /239 /2021
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0008444/2021	MADHYAMA BEHERA	AMULYA RATNA PANDA	TOMANDO /122 /2020
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0008445/2021	ABID MALIK	ASIT KUMAR JENA	MOTU /25 /2021
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0008446/2021	BENUDHAR MOHANTY	CHINMAYA MOHANTY	JANKIA P.S. /141 /2021
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0008447/2021	MANOJ KUMAR MAJUMDAR	ASIT KUMAR JENA	KALIMELA /103 /2019
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0008448/2021	SANJIB MALIK@ TAPU MALIK@ SANJIB KUMAR	ARJENDRA KUMAR DASH	MARINE CHUDAMANI /64 /2019
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0008449/2021	TAPAN KUMAR DANDAPAT	PRANAYA SAHOOTAPAN KUMAR DANDAPAT	JHARPOKHARIA /183 /2021
		VS	VS	()

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35	BLAPL/0008450/2021	STATE OF ODISHA ASHOK SAHU VS	PRASANTA KUMAR PANDA VS	// BALLIGUDA /128 /2021 ()
36	BLAPL/0008451/2021	STATE OF ODISHA RABINDRA REDDY VS	PRASANTA KUMAR PANDA VS	// BALLIGUDA /128 /2021 ()
37	BLAPL/0008452/2021	STATE OF ODISHA BIJAYA MAJHI VS	ANIRUDHA DAS VS	// BALLIGUDA /47 /2021 ()
38	BLAPL/0008453/2021	STATE OF ODISHA RINKU JAIN VS	AMIT PRASAD BOSE VS	// KHAPRAKHOL /59 /2021 ()
39	BLAPL/0008454/2021	STATE OF ODISHA SURAJ PATRA VS	BHARAT JALLI VS	// PURUSHOTTAMPUR /240 /2021 ()
40	BLAPL/0008455/2021	STATE OF ODISHA NITYANANDA BEHERA VS	BHARAT JALLI VS	// PURUSHOTTAMPUR /240 /2021 ()
41	BLAPL/0008456/2021	STATE OF ODISHA BHAGYA@ BHAGIRATHI KANDHAPAN VS	SATYA NARAYAN MISHRA 4 VS	// JUNAGARH /210 /2021 ()
42	BLAPL/0008457/2021	STATE OF ODISHA PRAHALLAD PRATIHARI VS	BISHWA RANJAN SAHU VS	// JHARPOKHARIA /183 /2021 ()
43	BLAPL/0008458/2021	STATE OF ODISHA GOUTAM DEEP VS	SATYA NARAYAN MISHRA (4) VS	// NARLA /168 /2021 ()
44	BLAPL/0008459/2021	STATE OF ODISHA RAM SAGAR PAL VS	A.K.SAHOO VS	// BARKOTE /107 /2013 ()
45	BLAPL/0008460/2021	STATE OF ODISHA AKSHYA KUMAR GARNAYAK VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	// COLLIERY /297 /2021 () //

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46	BLAPL/0008461/2021	JOSUA GAMANGO VS STATE OF ODISHA	RAMESH AGARWAL VS	ADVA /63 /2021 () //
47	BLAPL/0008462/2021	AKSHYA KUMAR GARNAYAK VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	COLLIERY /298 /2021 () //
48	BLAPL/0008463/2021	AKSHYA KUMAR GARNAYAK VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	COLLIERY /299 /2021 () //
49	BLAPL/0008464/2021	AKSHYA KUMAR GARNAYAK VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	COLLIERY /301 /2021 () //
50	BLAPL/0008465/2021	LALU PRASAD MAHAPATRA VS STATE OF ODISHA	A.K.SAHOO VS	DEOGARH /262 /2021 () //
51	BLAPL/0008466/2021	AKSHYA KUMAR GARNAYAK VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	COLLIERY /304 /2021 () //
52	BLAPL/0008467/2021	LABA MAJHI VS STATE OF ODISHA	JAGANNATH KAMILA VS	NILGIRI /380 /2020 () //
53	BLAPL/0008468/2021	SK.ABRAR HUSSIN@ FIROZ@ SK.IBRAR HUSSIN@ VS STATE OF ODISHA	SHYAM KESHARI BAL VS	SALIPUR /105 /2021 () //
54	BLAPL/0008469/2021	ANUJA @ ANUJ MALLICK VS STATE OF ODISHA	DEBI PRASAD PATNAIK VS	CUTTACK SADAR /405 /2017 () //
55	BLAPL/0008470/2021	DAVID@ DIVIDSON SABAR VS STATE OF ODISHA	RAMESH AGARWAL VS	ADVA /63 /2021 () //
56	BLAPL/0008471/2021	SHYAMA SUNDAR KANDI VS STATE OF ODISHA	SAKTI PRASAD DAS VS	JATNI P.S. /392 /2021 () //
57	BLAPL/0008472/2021	SUDHANSU SEKHAR ROUT	BYOMAKESH TRIPATHY	MAHILA P.S.(BBSR) /106 /2021

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0008473/2021	BIKRAM MISHRA	DEBARAJ MOHANTY	ASKA /444 /2020
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0008474/2021	BAIKUNTHA SAHU	DEBENDRA KUMAR SAHOO 1	JARAPADA /102 /2021
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0008475/2021	CHANDIA @ GOUTAM ROUT	BIJAY KUMAR MOHANTY	JAJPUR TOWN /303 /2021
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0008476/2021	BAPITA MAJHI	ANIRUDHA DAS	BALLIGUDA /47 /2021
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0008477/2021	SHIBANATH HARIJAN@ SIBANATH	JYOTIRMAYA SAHOO	RAIGHAR /157 /2021
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0008478/2021	NITYANANDA NAIK @ NAHAK	JAYADEBA BEHERA	NUAGAON /107 /2021
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0008479/2021	OBREI@ SANTOSH SAHOO	JYOTIRMAYA SAHOO	KHURDA P.S. /239 /2021
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0008480/2021	SANJAY GOUDA	TAPAS KUMAR ACHARYA	CHATRAPUR /131 /2017
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0008481/2021	RAJESH KUMAR GOUDA@ BABUL	SANJIB KUMAR BHANJADEO	KHALLIKOTE /338 /2021
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0008482/2021	NISA@ NISAMANI SAHOO	ARUN KUMAR DAS 1	TIGIRIA /92 /2020
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0008483/2021	GHASIRAM SAHU	PARTHA SARATHI NAYAK	/ /0
		VS	VS	()

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69	BLAPL/0008484/2021	STATE OF ODISHA KALIA @ ALOKNATH PARIDA VS	JAYADEBA BEHERA VS	// BANAPUR P.S. /298 /2021 ()
70	BLAPL/0008485/2021	STATE OF ODISHA RUKYA KHATOON@ RUKIA KHATOON VS	PRAVAT KUMAR NAYAK VS	// //0 ()
71	BLAPL/0008486/2021	STATE OF ODISHA MANOJ KUMAR ROUL VS	SATYA NARAYAN MISHRA (4) VS	// NAIKANI-DIHI /190 /2021 ()
72	BLAPL/0008487/2021	STATE OF ODISHA RINA@ GAYATRI MOHANTY VS	ASHOK KUMAR SAHOO VS	// KENDRAPARA /172 /2018 ()
73	CMAPL/0000257/2021	STATE OF ODISHA TARUN KU.PARIDA VS	ADV. VS	// // ()
74	CMAPL/0000258/2021	STATE OF ODISHA JAYARAM GANTAYAT VS	ADV. VS	// // ()
75	CMAPL/0000259/2021	STATE OF ODISHA RAGHUNATH SAHOO VS	ADV VS	// // ()
76	CMP/0000519/2021	STATE OF ODISHA RATIKANTA DAS MOHAPATRA VS REGISTRAR, CIVIL COURT, BALASORE	ABHIRAM SWAIN VS	// // CIVIL JUDGE (SD),BALASORE(Baleshwar) CS/0000494/2018
77	CMP/0000520/2021	BENIMADHAB DWIVEDY VS UTKAL UNIVERSITY, VANIVIHAR	SHUBHENDU KUMAR PARIDA VS	// // //
78	CMP/0000521/2021	RATNAKARA MAHARNA VS RABINDRA MAHARANA	AMIT PRASAD BOSE VS	// // //
79	CMP/0000522/2021	NATABARA RAY SAMANT VS HIRANMAYEE SAMANT @ PAIKARAY @ RAY @ DEO	SOUMYA MISHRA VS	// // //

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80	CMP/0000523/2021	PRADEEP KUMAR LAL VS KIRAN LAL	SOUMENDRA PATTANAIAK VS	// 0 //
81	CONTC/0005736/2021	NARAYANA SAHOO VS SUSHIL KUMAR LOHANI, IAS	PRAFULLA KUMAR RATH VS	// 0 //
82	CONTC/0005737/2021	NRUSINGHA PRASAD SAHOO VS SUSHIL KUMAR LOHANI, IAS	PRAFULLA KUMAR RATH VS	// 0 //
83	CONTC/0005738/2021	BALADEV PANDA VS AMRIT RUTURAJ, IAS	BAIJAYANTI MOHANTY VS	// 0 //
84	CONTC/0005739/2021	RAMESH PRADHAN VS PRADEEP KUMAR JENA, PRINCIPAL SECY., R.D DEPT.	JYOTSNA RANI RATH VS	// 0 //
85	CONTC/0005740/2021	DHARMU SAH VS SATYABRATA SAHOO, IAS	LAXMIKANTA MOHANTY VS	// 0 //
86	CONTC/0005741/2021	DHANESWAR PAIKRAY VS ASHOK KUMAR MEENA, P.SECY., COMMNR	SIBA PRASAD PATI VS CUM SECY., PR AND DW DEPT.	// 0 //
87	CONTC/0005742/2021	DILLIP KUMAR DAS VS ARCHANA PATNAIK, IAS	RAMAKANTA NAYAK VS	// 0 //
88	CONTC/0005743/2021	SANTOSH KUMAR ARUKH VS DR. AKSHAYA KUMAR DAS	SIBA PRASAD PATI VS	// 0 //
89	CONTC/0005744/2021	FAKIR CHARAN DASH VS NARMADA MODI, TAHASILDAR, DANGADI	ADV VS	// 0 //
90	CONTC/0005745/2021	UDAYA NARAYAN BEHERA VS RABINDRA SAMAL, REGIONAL PROVIDENT COMMISSIONER.	ADV VS	// 0 //
91	CONTC/0005746/2021	MAHENDRA OJHA	ADV	//

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		VS	VS	0
92	CONTC/0005747/2021	GYAN DAS, COLLECTOR BHADRAK. PRAKASH KUMAR ROURAY	ADV	//
		VS	VS	0
93	CONTC/0005748/2021	AMRIT RUTURAJ, IAS ODISHA GRAMYA BANK,JAGATSINGHPUR	ADV	//
		VS	VS	0
94	CONTC/0005749/2021	ANJALI TARAI, TAHASILDAR PRABHAS CHANDRA GHOSE	ADV	//
		VS	VS	0
95	CONTC/0005750/2021	ASHOK K.K. MEENA, IAS PRATAP CHANDRA MOHANTA	ADV	//
		VS	VS	0
96	CONTC/0005751/2021	ASHOK K.K.MEENA, IAS MAYADHAR PANDA	ADV	//
		VS	VS	0
97	CONTC/0005752/2021	SANJAY KUMAR SINGH, IAS BABAJI CHARAN DAS	ADV	//
		VS	VS	0
98	CONTC/0005753/2021	BASANT KUMAR ROUT, ADDL.CHIEF ENGR CUM SUPTD ENGR, RWSS CIRCLE, CUTTACK TANKADHAR NAG	ADV	//
		VS	VS	0
99	CONTC/0005754/2021	ANU GARG, IAS NABAKUMAR NANDI	ADV	//
		VS	VS	0
100	CONTC/0005755/2021	K.SUDARSHAN CHAKRAVARTHY, IAS BIJAYA KUMAR BEHURA	ADV	//
		VS	VS	0
101	CONTC/0005756/2021	BHABANI SHANKAR CHAYANI, COLLECTOR AND DISTRICT MAGISTRATE, CUTTACK SANJAY KUMAR MOHANTY	RAJJEET ROY	//
		VS	VS	0
102	CONTC/0005757/2021	DR. BIJAY KUMAR PANIGRAHI, DIRECTOR OF FW. BANAMALI SWAIN	ADV	//
		VS	VS	0

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103	CONTC/0005758/2021	SATYABRATA SAHU, IAS GOPINATH TRIPATHY VS	ADV VS	// // 0
104	CONTC/0005759/2021	SATYABRATA SAHU, IAS SARAT CHANDRA ROUT VS	ADV VS	// // 0
105	CONTC/0005760/2021	SATYABRATA SAHU, IAS SAKIL AHEMMED VS	ADV VS	// // 0
106	CONTC/0005761/2021	SATYABRATA SAHU, IAS PABITRA MOHAN BARIK VS	ADV VS	// // 0
107	CONTC/0005762/2021	SATYABRATA SAHU, IAS RAMESH CHANDRA PATI VS	ADV VS	// // 0
108	CONTC/0005763/2021	SATYABRATA SAHU, IAS PRATAP CHANDRA PRADHAN VS	PRAFULLA KUMAR RATH VS	// // 0
109	CONTC/0005764/2021	SIDDHARTH SHANKAR SWAIN, I.A.S. BHUBAN ROUT VS	ADV VS	// // 0
110	CONTC/0005765/2021	SATYABRATA SAHU, IAS BASANTA KUMAR KHUNTIA VS	ADV VS	// // 0
111	CONTC/0005766/2021	SATYABRATA SAHU, IAS VISHNU PRIYA MISHRA VS	ADV VS	// // 0
112	CONTC/0005767/2021	SATYABRATA SAHU, IAS BICHITRANANDA PATRA VS	ADV VS	// // 0
113	CONTC/0005768/2021	SATYABRATA SAHU, IAS BIPIN BIHARI MISHRA VS SATYABRATA SAHU, IAS	ADV VS VS	// // 0 //

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114	CONTC/0005769/2021	DAMAYANTI SAMAL @ DAMAYANTI NAYAKACHYUTANANDA PATTNAIK VS AMRIT RUTURAJ, IAS	VS	// ()
115	CONTC/0005770/2021	TULASI SAMAL VS AMARIT RUTURAJ, IAS	ACHYUTANANDA PATTANAIAK VS	// ()
116	CONTR/0000055/2021	SUDHANSU SEKHAR RAUT VS DR. UMASHANKAR DASH, IPS	ADV VS	/ /0 ()
117	CRLA/0000512/2021	BINAYAK GOUDA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	BHANJANAGAR /137 /2021 ()
118	CRLA/0000513/2021	DILLIP MAKHAL VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	ORKEL /56 /2018 ()
119	CRLA/0000514/2021	PADMNA KAWASI VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	ORKEL /56 /2018 ()
120	CRLA/0000515/2021	BIRANCHI BEHERA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /3 /2021 ()
121	CRLA/0000516/2021	UTKARSH SAINI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 ()
122	CRLA/0000517/2021	PRADEEP KUMAR PRADHAN VS STATE OF ODISHA(VIG.)	RAJENDRA NARAYAN ROUT VS	BALASORE VIGILANCE /38 /2011 ()
123	CRLA/0000518/2021	BISHNU DAS VS STATE OF ODISHA	DIPTI DHALL VS	CHANDANPUR /136 /2014 ()
124	CRLA/0000519/2021	BUDHUNI MINZ @ BUDHANI MINJ VS STATE OF ODISHA (VIG.)	SMRUTI RANJAN MOHAPATRA VS	SAMBALPUR VIGILANCE /1 /2007 ()
125	CRLA/0000520/2021	RINKU BHUE	SIDHARTHA DAS	BHATILI /156 /2021

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		VS	VS	()
		STATE OF ODISHA		//
126	CRLMA/0000218/2021	JYOSTNARANI PATI	ADV.	BARANGA /27 /2021
		VS	VS	()
		STATE OF ODISHA		//
127	CRLMC/0001747/2021	UJJAL MINZ	MANORANJAN ACHARYA	TAISARA /201 /2020
		VS	VS	()
		STATE OF ODISHA		//
128	CRLMC/0001748/2021	BIJAY KUMAR SETHY	SIDDHARTHA PRASAD MISHRA	/ /0
		VS	VS	()
		HIMANTINI MANJARI SETHY		//
129	CRLMC/0001749/2021	MAMINA JENA	SUSMITA PATTNAIK	NIMAPADA /264 /2020
		VS	VS	()
		STATE OF ODISHA		//
130	CRLMC/0001750/2021	BIJAYA CHANDRA SAHU	DURGA PRASAD PATTNAIK	GANGAPUR (ASKA) /37 /2021
		VS	VS	()
		STATE OF ODISHA		//
131	CRLMC/0001751/2021	SANIA @ SANATAN MAJHI	AMULYA RATNA PANDA	CHANDIPUR /69 /2002
		VS	VS	()
		STATE OF ODISHA		//
132	CRLMC/0001752/2021	SUBASH DAS @ SUBASHA CHANDRA DASH	J.PRADHAN	BRAHMAGIRI /11 /2009
		VS	VS	()
		STATE OF ODISHA		//
133	CRLMC/0001753/2021	DR.PRIYANK TAPURIA	ADITYA KUMAR MOHAPATRA	DHENKANAL TOWN /382 /2021
		VS	VS	()
		STATE OF ODISHA		//
134	CRLMC/0001754/2021	SUBHASHREE BISWAJIT MALLIK @ BAYA	PUSPAMITRA MOHAPATRA	PARADEEP /188 /2018
		VS	VS	()
		STATE OF ODISHA		//
135	CRLMC/0001755/2021	BANSIDHAR KHOSLA	DR.BINOD KUMAR MISHRA	ADVA /119 /2020
		VS	VS	()
		STATE OF ODISHA		//
136	CRLMC/0001756/2021	RANJAN JENA	JAYANTA KUMAR MAJHI	BALIAPAL /259 /2020
		VS	VS	()

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137	CRLMC/0001757/2021	STATE OF ODISHA PRASANNA NAYAK VS	DIPTI RANJAN BHOKTA VS	// MACHHKUND /70 /2018 ()
138	CRLMC/0001758/2021	STATE OF ODISHA LALA @ PRAVAS KUMAR SAHOO VS	ACHYUTA NANDA PATTANAIAK VS	// BOLAGARH P.S. /10 /2012 ()
139	CRLMC/0001759/2021	STATE OF ODISHA NARAYAN PRADHAN VS	JAYADEBA BEHERA VS	// BANAPUR P.S. /91 /1998 ()
140	CRLMC/0001760/2021	STATE OF ODISHA TUBULA @ KHAMANSHU PAIKARAY VS	JAYADEBA BEHERA VS	// BANAPUR P.S. /144 /2006 ()
141	CRLMC/0001761/2021	STATE OF ODISHA SWARNALATA SAHU VS	SANTOSH KUMAR MAHANTY VS	// SURADA /220 /2019 ()
142	CRLMC/0001762/2021	STATE OF ODISHA SATYA RANJAN ROUL @ RAHUL VS	ACHYUTANANDA PATTANAIAK VS	// DHAMNAGAR /143 /2019 ()
143	CRLMC/0001763/2021	STATE OF ORISSA ABHISEK DAS VS	SWASTIK DALAI VS	// BADAMBADI /135 /2017 ()
144	CRLMP/0001711/2021	STATE OF ODISHA BIPIN BIHARI SAMAL VS	SAMBIT SAMAL VS	// / /0 J.M.F.C.,CUTTACK(RURAL)(Cuttack)
145	CRLMP/0001712/2021	STATE OF ODISHA DEBENDRA NATH JENA VS	GAGAN BIHARI SINGH VS	// / /0 ICC/0000168/2021 ()
146	CRLMP/0001713/2021	STATE OF ODISHA PRAMOD KUMAR SWAIN VS	SRINIBASH SAAPATHY VS	// / /0 ()
147	CRLMP/0001714/2021	STATE OF ODISHA PURNIMA SAHOO VS	HEMANTA KUMAR RATSINGH VS	// / /0 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :24/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	CRLMP/0001715/2021	JYOSHNA MAHARANA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	//0 0 //
149	CRLMP/0001716/2021	SAHISTA TARANUM VS SK. SADAM	PRIYA RANJAN SINGH VS	//0 JUDGE FAMILY COURT,CUTTACK(Cuttack) Crp/0000154/2017
150	CRLREV/0000362/2021	TARINI DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GANJAM PS /26 /2014 0 //
151	CRLREV/0000363/2021	UPENDRA SINGH VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	//0 0 //
152	CRLREV/0000364/2021	B.PRASAD RAO VS NITYANANDA SAHOO	BIBHUTI BHUSAN MISHRA 2 VS	//0 0 //
153	CRLREV/0000365/2021	AMRITA KAR @ MAHAPATRA VS SOUBHAGYA MOHAPATRA	ASHOK JENA VS	//0 0 //
154	CRLREV/0000366/2021	BIJAY KUMAR PATRA VS KRUSHNA CHANDRA MAHAPATRA	TUKUNA KUMAR MISHRA VS	//0 0 //
155	FAO/0000204/2021	M.POCHMALU @ PANCHAMALU VS PADMANAV SAHOO	SATYABHUSAN DAS VS	// 0 //
156	FAO/0000205/2021	RASHMI SWARGIARY VS UNION OF INDIA	DHANANJAYA MUND VS	// 0 //
157	FAO/0000206/2021	KANCHANBALA SETHY@ SETHI VS UNION OF INDIA	SATYABRATA MOHANTY VS	// 0 //
158	FAO/0000207/2021	LANKESWAR SABAR VS UNION OF INDIA	SATYABRATA MOHANTY VS	// 0 //
159	MACA/0000332/2021	JUGAL KISHORE PANDA	BIRANCHI NARAYAN RATH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
160	MACA/0000333/2021	KASINATH GOUDA MANINI KARYIRATNA	BIRANCHI NARAYAN RATH	//
		VS	VS	0
161	RVWPET/0000178/2021	C. PRASAD RAO SITA PRADHAN	ADV.	//
		VS	VS	0
162	RVWPET/0000179/2021	STATE OF ORISSA BIBHU RANJAN NAYAK	ADV.	//
		VS	VS	0
163	RVWPET/0000180/2021	STATE OF ORISSA MAMATA MISHRA	ADV.	//
		VS	VS	0
164	TRP(C)/0000299/2021	STATE OF ORISSA SUCHISMITA NAYAK	UMARANI PANDA	//
		VS	VS	0
165	TRP(C)/0000300/2021	REGISTRAR CIVIL COURTS, ANANDAPUR, KEONJHAR. KABITA PANDA	SUPRIYA PATRA	//
		VS	VS	0
166	TRP(C)/0000301/2021	DR. PRAMOD KUMAR KHARA PRAGNYA PARAMITA MUDULI	SARADA PRASANNA SARANGI	//
		VS	VS	0
167	TRP(C)/0000302/2021	SUNIL MANOHAR SAHOO SUBASH KUMAR MANDOTHIA	UMESH CHANDRA MOHANTY	//
		VS	VS	0
168	TRP(C)/0000303/2021	SWEETY AGARWAL @ MANDUTHIA SHRIDEVI GOUDA	BISWARANJAN MAHARATHA	//
		VS	VS	0
169	TRP(C)/0000304/2021	MANOJ KUMAR MAYHAKHUD SUPRIYA DASH	SATYABRATA MOHANTY	//
		VS	VS	0
170	WA/0000736/2021	SUKHADA PRASAD TRIPATHY BHABESH CHANDRA DANDAPAT	AMITABH PRADHAN	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WA/0000737/2021	STATE OF ODISHA STATE OF ODISHA VS KAILASH CHANDRA GOUDA	A.G.A. VS	// // 0 //
172	WA/0000738/2021	STATE OF ODISHA VS DOLAGOBINDA MALLICK	PUSHPARAJ BHARADWAJ, A.S.C. VS	// 0 //
173	WA/0000739/2021	STATE OF ODISHA VS PURNA CHANDRA MAHARANA	ADDL.STANDING COUNSEL VS	// 0 //
174	WA/0000740/2021	STATE OF ODISHA VS SUDARSAN SWAIN	PUSHPARAJ BHARADWAJ VS	// 0 //
175	WA/0000741/2021	STATE OF ODISHA VS SAGAR RANA	PUSHPARAJ BHARADWAJ(ADDL. STANDING COUNSEL) VS	// 0 //
176	WA/0000742/2021	STATE OF ODISHA VS RAMA CHANDRA PATRA	AADL.STANDING COUNSEL VS	// 0 //
177	WA/0000743/2021	STATE OF ODISHA VS SAMIR KUMAR DEHURY	PUSHPARAJ BHARADWAJ(ADDL. STANDING COUNSEL) VS	// 0 //
178	WA/0000744/2021	STATE OF ODISHA VS RADHAMOHAN SAHOO	PUSHPARAJ BHARADWAJ, A.S.C. VS	// 0 //
179	WP(C)/0030060/2021	SK. RAKIM MAHAMMAD VS R.T.O., CUTTACK	KRUSHNA CHANDRA DASH VS	// 0 //
180	WP(C)/0030061/2021	BINAY KUMAR TRIPATHY VS STATE OF ODISHA	SANGRAM RATH VS	// 0 //
181	WP(C)/0030062/2021	TASI MUDDIN KHAN VS R.T.O., CUTTACK	KRUSHNA CHANDRA DASH VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WP(C)/0030063/2021	RUDRA NARAYAN JENA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
183	WP(C)/0030064/2021	PRASANTA KUMAR JENA VS UNION OF INDIA	SUSANTA KUMAR BARAL VS	// 0 //
184	WP(C)/0030065/2021	STERLING INDUSTRIES, VS AUTHORISED OFFICER, PNB, SAMBALPUR	SIDHARTHA RAY VS	// 0 //
185	WP(C)/0030066/2021	AKHILA BIHARI GARNAYAK VS STATE OF ODISHA	SUDHIR KUMAR PATRA VS	// 0 //
186	WP(C)/0030067/2021	ANJAN KUMAR SINGH VS STATE OF ODISHA	RABI NARAYAN PANDA VS	// 0 //
187	WP(C)/0030068/2021	SAMBIT KUMAR PANDA VS SHRADHANJALI PANDA	PRAVASH CHANDRA JENA VS	// 0 //
188	WP(C)/0030069/2021	AJAY NAYAK VS STATE OF ODISHA	RAJ KISHORE SWAIN VS	// 0 //
189	WP(C)/0030070/2021	DATUM MICRO CREDIT VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	// 0 //
190	WP(C)/0030071/2021	NARAYAN PATRA BIJAY PATRA VS COMMISSIONER OF SALES TAX (CT AND GST)	SIDHARTHA RAY VS	// 0 //
191	WP(C)/0030072/2021	M/S.BABA GOREKHNATH TRADING VS STATE OF ODISHA	CHITTA RANJAN LENKA VS	// 0 //
192	WP(C)/0030073/2021	ARUN KUMAR BEHERA VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
193	WP(C)/0030074/2021	BATU@BATAKRUSHNA SAHOO	SUKANTA KUMAR NAYAK 2	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		DIST. SUB-REGISTRAR,BHADRAK		//
194	WP(C)/0030075/2021	SAROJINI LAKRA	BISWAJIT NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0030076/2021	SURESH CHANDRA SAHU	SAMIR KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0030077/2021	PADMALOCHAN TRIPATHY	RABINARAYAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0030078/2021	SURENDRA PRASAD PANDA	RABINARAYAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0030079/2021	TRINATH BEHERA	PRAVASH CHANDRA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0030080/2021	RUDRA NARAYAN BEHERA	BHABANI SANKAR MISHRA	//
		VS	VS	0
		STEEL AUTHORITY OF INDIA LTD.		//
200	WP(C)/0030081/2021	CHITRASEN PATRA	BIDYALOK MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0030082/2021	KABITA NATH	SUKANTA KUMAR NAYAK	//
		VS	VS	0
		COMMNR.,CONSOLIDATION AND SETTLEMENT		//
202	WP(C)/0030083/2021	BENUDHAR PARHI	PITAMBAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0030084/2021	JHADESWAR JANA	PRADEEP KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0030085/2021	BRAJAKISHORE BISWAL	PITAMBAR PANDA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WP(C)/0030086/2021	STATE OF ODISHA ACHYUTANANDA MENDALI VS	JIBARDHAN MENDALI VS	// // 0
206	WP(C)/0030087/2021	STATE OF ODISHA NARAHARI ROUT VS	DILLIP KUMAR RAY VS	// // 0
207	WP(C)/0030088/2021	STATE OF ODISHA DAYANIDHI NAIK @ NAYAK VS	BIJAYA KUMAR NAYAK 3 VS	// // 0
208	WP(C)/0030089/2021	STATE OF ODISHA PRAVASH RANJAN SAHU VS	JYOTI RANJAN KHUNTIA VS	// // 0
209	WP(C)/0030090/2021	STATE OF ODISHA LALA BISWANATH RAY VS	K.K.SWAIN VS	// // 0
210	WP(C)/0030091/2021	STATE OF ODISHA P.KRISHNA CHANDRA DORA VS	JYOTI RANJAN KHUNTIA VS	// // 0
211	WP(C)/0030092/2021	STATE OF ODISHA ABHAYA KUMAR DAS VS	DILLIP KUMAR RAY VS	// // 0
212	WP(C)/0030093/2021	STATE OF ODISHA RAGHUNATH PRADHAN VS	JYOTI RANJAN KHUNTIA VS	// // 0
213	WP(C)/0030094/2021	STATE OF ODISHA KICHAKESWAR DAS VS	K.K.SWAIN VS	// // 0
214	WP(C)/0030095/2021	STATE OF ODISHA PRASHANT KUMAR DAH VS	JYOTI RANJAN KHUNTIA VS	// // 0
215	WP(C)/0030096/2021	STATE OF ODISHA HAMIYA KUMAR PATEL VS UNION OF INDIA	AGASTI KANUNGO VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0030097/2021	LAL MOHAN SWAIN VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
217	WP(C)/0030098/2021	SKYNET INST. OF COMPUTER APPLICATION VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
218	WP(C)/0030099/2021	CHITTA RANJAN SETHI VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
219	WP(C)/0030100/2021	SHANKAR NAG@SANKAR NAG VS STATE OF ODISHA	ARJUNA CHARAN BEHERA VS	// 0 //
220	WP(C)/0030101/2021	BIKASH PATTANAYAK VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
221	WP(C)/0030102/2021	JUDHISTIR SAHU VS STATE OF ODISHA	ARJUNA CHARAN BEHERA VS	// 0 //
222	WP(C)/0030103/2021	SOMANATH BARIK VS STATE OF ODISHA	GIRIJA SANKAR NAYAK VS	// 0 //
223	WP(C)/0030104/2021	ACHYUTANANDA DAS VS STATE OF ODISHA	DEBASISH SAMAL VS	// 0 //
224	WP(C)/0030105/2021	AKSHAYA PATTANAYAK VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
225	WP(C)/0030106/2021	SHIBAJEE SAHOO VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
226	WP(C)/0030107/2021	SURENDRA KUMAR SAHOO VS STATE OF ODISHA	SATYABHUSAN DAS VS	// 0 //
227	WP(C)/0030108/2021	CENTRE FOR INTEGRATED RURAL AND TRIBAL DEVELOPMENT	SATYABHUSAN DAS	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		UNION OF INDIA		//
228	WP(C)/0030109/2021	SASMITA SUNA	RASHMI KANTA ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0030110/2021	BIJAY KUMAR SETHY	SIDDHARTH PRASAD MISHRA	//
		VS	VS	0
		HIMANTINI MANJARI SETHY		//
230	WP(C)/0030111/2021	KAILASH CHANDRA NAYAK	SUBASH CHANDRA ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0030112/2021	PURUSOTTAM JENA	LAXMIKANTA MOHANTY	//
		VS	VS	0
		STATE OF ORISSA		//
232	WP(C)/0030113/2021	H.L.INFRASTRUCTURE	JASHOBANTA DASH	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0030114/2021	TUSHMAN DHARUA	ANIL KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0030115/2021	DHABALESWAR PANI	ANIL KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0030116/2021	DUSHASAN ROUT	SUSANTA KUMAR DASH	//
		VS	VS	0
		THE STATE OF ODISHA		//
236	WP(C)/0030117/2021	HIMANSHU MOHAN MOHANTY	RAMAKANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0030118/2021	PRANGYA RATH	ANIL KUMAR DAS	//
		VS	VS	0
		ASHISH KUMAR BARIK		//
238	WP(C)/0030119/2021	GANGPUR MAZDOOR MANCH	KAMAL RAY	//
		VS	VS	0

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	WP(C)/0030120/2021	GOVT. OF INDIA SANTOSH KUMAR PUROHIT VS	SANJEEV UDGATA VS	// // 0
240	WP(C)/0030121/2021	ASSISTANT EE CUM ELECTION OFFICER, SAMBALPUR KRUPASINDHU GOUDA VS	SACHIDANANDA SAHOO VS	// // 0
241	WP(C)/0030122/2021	COLLECTOR AND DM,GANJAM KRUSHNA CHANDRA DAKUA VS	SACHIDANANDA SAHOO VS	// // 0
242	WP(C)/0030123/2021	STATE OF ODISHA DURGA PRASAD RATH VS	SACHIDANANDA SAHOO VS	// // 0
243	WP(C)/0030124/2021	STATE OF ODISHA ASHOK KUMAR RAY VS	KRUSHNA CHANDRA DASH VS	// // 0
244	WP(C)/0030125/2021	STATE OF ODISHA MALATI MOHAPATRA VS	AJAYA KUMAR NAYAK VS	// // 0
245	WP(C)/0030126/2021	COMMR.,CONSOLIDATION AND SETTLEMENT,CUTTACK KHAGESWAR PARIDA VS	ABHAYA KUMAR BEHERA VS	// // 0
246	WP(C)/0030127/2021	R.T.O., DHENKANAL NILAMBAR SAHOO VS	BIBEKANANDA BHUYAN VS	// // 0
247	WP(C)/0030128/2021	STATE OF ODISHA HARI SANKAR TRIPATHY VS	KRISHNA CHANDRA SAHU VS	// // 0
248	WP(C)/0030129/2021	STATE OF ODISHA SUSHIL KUMAR PRADHAN VS	GYANA RANJAN SETHI VS	// // 0
249	WP(C)/0030130/2021	STATE OF ODISHA SOUBHAGYA RANJAN SWAIN VS	GYANA RANJAN SETHI VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	WP(C)/0030131/2021	NIBEDITA PANDA VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	// 0 //
251	WP(C)/0030132/2021	PANU EKKA VS STATE OF ODISHA	UMARANI PANDA VS	// 0 //
252	WP(C)/0030133/2021	TAPAS KUMAR MOHANTY VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	// 0 //
253	WP(C)/0030134/2021	M/S SINGH SECURITY SERVICES VS THE PRINCIPAL, KENDRIYA VIDALAYA 1, CUTTACK	ASHOK KUMAR MOHAPATRA VS	// 0 //
254	WP(C)/0030135/2021	SITARAM SAHU VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
255	WP(C)/0030136/2021	PRAMOD KUMAR DAS VS STATE OF ODISHA	SUSHANT KUMAR PRADHAN - 3 VS	// 0 //
256	WP(C)/0030137/2021	SK. KAYAMUDDIN VS COLLECTOR,NAYAGARH	SUSHANT KUMAR PRADHAN 3 VS	// 0 //
257	WP(C)/0030138/2021	RATNAKAR BHANJA VS STATE OF ODISHA	SUSHANT KUMAR PRADHAN - 3 VS	// 0 //
258	WP(C)/0030139/2021	BHIKARI CHARAN SANKHUA VS THE COLLECTORS JAJPUR	SANATAN PANI VS	// 0 //
259	WP(C)/0030140/2021	B.LILLESWAR RAO VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
260	WP(C)/0030141/2021	TAPAN KUMAR RAY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
261	WP(C)/0030142/2021	BISWAJIT KARMAKAR	J.M PATTANAIAK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
262	WP(C)/0030143/2021	THE PRINCIPAL CHIEF COMMNR. OF INCOME TAX, RANGE I, BBSR PREMRAJ BESAN	KUNJA SUNDAR DAS	//
		VS	VS	0
263	WP(C)/0030144/2021	STATE OF ODISHA ANIRUDHA SAHOO	SIBAPRASAD SWAIN	//
		VS	VS	0
264	WP(C)/0030145/2021	STATE OF ODISHA BHASKAR CHANDRA DAS	AMIT KUMAR SAA	//
		VS	VS	0
265	WP(C)/0030146/2021	STATE OF ODISHA GOBARDHAN DALAI	SATYABRATA SENAPATI	//
		VS	VS	0
266	WP(C)/0030147/2021	STATE OF ODISHA DEBARAJA PADHY	HEMANTA KUMAR ROUT	//
		VS	VS	0
267	WP(C)/0030148/2021	STATE OF ODISHA SIKHA NAYAK	BIJAYA KUMAR MOHANTY	//
		VS	VS	0
268	WP(C)/0030149/2021	STATE OF ODISHA CHITA RANJAN PADHY	HEMANTA KUMAR ROUT	//
		VS	VS	0
269	WP(C)/0030150/2021	STATE OF ODISHA DR. NARAYAN DASH	SAMBHU CHARAN NATH SHARMA	//
		VS	VS	0
270	WP(C)/0030151/2021	STATE OF ODISHA DILLIP KUMAR PATNAIK	HEMANTA KUMAR ROUT	//
		VS	VS	0
271	WP(C)/0030152/2021	STATE OF ODISHA SALILA KUMAR BEHERA	SITANSU MOHAN SINGH	//
		VS	VS	0
272	WP(C)/0030153/2021	R.T.O., KENDRAPARA H.L.INFRASTRUCTURE	JASHOBANTA DASH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	WP(C)/0030154/2021	STATE OF ODISHA DUSHMANTA ROUT VS R.T.O., CHANDIKHOLE	SITANSU MOHAN SINGH VS	// // 0 //
274	WP(C)/0030155/2021	DUSHMANTA ROUT VS R.T.O, DHENKANAL	SITANSU MOHAN SINGH VS	// 0 //
275	WP(C)/0030156/2021	ARNAPURNA TIADI (PANDA) VS COLLECTOR-CUM-DM,BALASORE	GOPAL PRASAD JENA VS	// 0 //
276	WP(C)/0030157/2021	PURNA CHANDRA DAS VS R.T.O, CUTTACK	SITANSU MOHAN SINGH VS	// 0 //
277	WP(C)/0030158/2021	JAJATI KESHARI GIRI VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
278	WP(C)/0030159/2021	HARIHAR BEHERA VS ADDL. COMMNR. COURT NO 1, BBSR	NIRANJAN LENKA VS	// 0 //
279	WP(C)/0030160/2021	KUNI BEHERA VS STATE OF ODISHA	KAILASH CHANDRA SAHOO VS	// 0 //
280	WP(C)/0030161/2021	AMULYA BEHERA VS STATE OF ODISHA	ABHIJIT PATI VS	// 0 //
281	WP(C)/0030162/2021	SABITRI BEHERA VS STATE OF ODISHA	KAILASH CHANDRA SAHOO VS	// 0 //
282	WP(C)/0030163/2021	TUNI BEHERA VS STATE OF ODISHA	KAILASH CHANDRA SAHOO VS	// 0 //
283	WP(C)/0030164/2021	PRAMILA BEHERA VS STATE OF ODISHA	KAILASH CHANDRA SAHOO VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WP(C)/0030165/2021	ABANTI BEHERA VS STATE OF ODISHA	KAILASH CHANDRA SAHOO VS	// 0 //
285	WP(C)/0030166/2021	SANTILATA PANIGRAHI VS STATE OF ODISHA	KAILASH CHANDRA SAHOO VS	// 0 //
286	WP(C)/0030167/2021	LAXMIDHAR MAJHI VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
287	WP(C)/0030168/2021	TRINATH JENA VS STATE OF ODISHA	ADITYA KUMAR MOHAPATRA VS	// 0 //
288	WP(C)/0030169/2021	DR.SUNEETA SAHU VS STATE OF ODISHA	JITENDRA KUMAR LENKA VS	// 0 //
289	WP(C)/0030170/2021	HEMALATA PRUSTY VS STATE OF ODISHA	MANAS PATI VS	// 0 //
290	WP(C)/0030171/2021	HEMALATA PRUSTY VS STATE OF ODISHA	MANAS PATI VS	// 0 //
291	WP(C)/0030172/2021	DR.KRUSHNA BALLAV BARIK VS UNION OF INDIA	BUDHADEV ROUSTRAY VS	// 0 //
292	WP(C)/0030173/2021	SAYED KUDRAT ALLI VS CHAIRMAN CUM MD, ODISHA	ALEKHA CHANDRA MOHANTY VS	// 0 //
293	WP(C)/0030174/2021	DR.DHANURJAYA PRADHAN VS UNION OF INDIA	S.K.SAMAL VS	// 0 //
294	WP(C)/0030175/2021	TARESWAR @ TARE SWAR MAJHI VS STATE OF ODISHA	ANUPAM DASH VS	// 0 //
295	WP(C)/0030176/2021	ABHIJEET SWAIN	BUDHADEV ROUSTRAY	//

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		UNION OF INDIA		//
296	WP(C)/0030177/2021	JAYANT KUMAR SETHY	SUBIR PALIT	//
		VS	VS	0
		FAKIR MOHAN UNIVERSITY		//
297	WP(C)/0030178/2021	BISHNU PRASAD MALLIK	K.C.NAYAK	//
		VS	VS	0
		R.T.O, DHENKANAL		//
298	WP(C)/0030179/2021	MADHUSMITA DUTTA	SUBHADUTTA ROUTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0030180/2021	ABHIMANYU DAS	SUBAS CHANDRA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0030181/2021	DILLIP KUMAR GIRI	SUBAS CHANDRA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0030182/2021	ANSHUMAN SAMANT	HAREKRUSHNA DASH	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0030183/2021	BHAGABAN MOHAPATRA CONSTRUCTION AND ENGINEERS PVT. LD.	SUBANGINEER PARIYATD.	//
		VS	VS	0
		THE COMMNR. OF COMMERCIAL TAXES, ODISHA		//
303	WP(C)/0030184/2021	SK.NOUSAD	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
		UCO BANK, BHADRAK BRANCH		//
304	WP(C)/0030185/2021	BHAGABAN MOHAPATRA CONSTRUCTION AND ENGINEERS PVT. LD.	SUBANGINEER PARIYATD.	//
		VS	VS	0
		THE COMMNR. CO COMMERCIAL TAXES, ODISHA		//
305	WP(C)/0030186/2021	PADMA CHARAN SAHOO	BRAJA KISHORE PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0030187/2021	ARABINDA MISHRA	PRATIK DASH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	WP(C)/0030188/2021	THE COLLECTOR CUM DM, KHURDA KISHORE CHANDRA PRADHAN VS	PRASANTA KUMAR PANDA VS	// // 0
308	WP(C)/0030189/2021	COLLECTOR-CUM-DISCIPLINARY AUTHORITY,GANJAM SK.TAJUDDIN VS	BHARAT JALLI VS	// // 0
309	WP(C)/0030190/2021	STATE OF ODISHA ARUPANANDA BEJ VS	PITAMBAR ACHARYA VS	// // 0
310	WP(C)/0030191/2021	STATE OF ODISHA B.K.D INFRASTRUCTURE PVT. LTD. VS	PRABODHA CHANDRA NAYAK VS	// // 0
311	WP(C)/0030192/2021	STATE OF ODISHA SUBHASHREE PRIYADARSHINI VS	RUDRA PRASAD KAR VS	// // 0
312	WP(C)/0030193/2021	CBSE BABITA CHOUDHURY VS	HRUDANANDA MOHAPATRA VS	// // 0
313	WP(C)/0030194/2021	STATE OF ODISHA KALINGA WARRIORS VS	PRABODHA CHANDRA NAYAK VS	// // 0
314	WP(C)/0030195/2021	STATE OF ODISHA BOBBY RAUTA VS	PARSURAM MOHAPATRA VS	// // 0
315	WP(C)/0030196/2021	COLLECTOR CUM DM, GANJAM GADADHAR PRADHAN VS	RATNAKAR SAMANTASINGHAR VS	// // 0
316	WP(C)/0030197/2021	THE ZONAL MANAGER,PUNJAB AND SIND BANK PRAKASH PALAI VS	PARSURAM MOHAPATRA VS	// // 0
317	WP(C)/0030198/2021	COLLECTOR CUM DM., GANJAM M/S ALUMINIUM INDUSTRIES LTD. VS	KAJAL SAHOO VS	// // 0
		RECOVERY OFFICER, REGIONAL OFFICE, EPFO		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	WP(C)/0030199/2021	LALITA SAMANTARAY VS COLLECTOR CUM DM., GANJAM	PARSURAM MOHAPATRA VS	// 0 //
319	WP(C)/0030200/2021	PRATIMA DAS VS STATE OF ODISHA	PRASANTA KUMAR NAYAK VS	// 0 //
320	WP(C)/0030201/2021	MINAKETAN NAYAK VS COLLECTOR CUM DM., GANJAM	PARSURAM MOHAPATRA VS	// 0 //
321	WP(C)/0030202/2021	GYANARANJAN MISHRA VS STATE OF ODISHA	KAILASH CHANDRA SAHOO VS	// 0 //
322	WP(C)/0030203/2021	BAURI BEHERA VS COLLECTOR CUM DM., GANJAM	PARSURAM MOHAPATRA VS	// 0 //
323	WP(C)/0030204/2021	ROSE PETER VS TAHASILDAR,LATHIKATA	RABI NARAYAN BEHERA VS	// 0 //
324	WP(C)/0030205/2021	DHANESWAR SWAIN VS COLLECTOR CUM DM., GANJAM	PARSURAM MOHAPATRA VS	// 0 //
325	WP(C)/0030206/2021	BISHNUPRIYA NAIK VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY I VS	// 0 //
326	WP(C)/0030207/2021	PANCHU JENA VS COLLECTOR CUM DM., GANJAM	PARSURAM MOHAPATRA VS	// 0 //
327	WP(C)/0030208/2021	SAMBHU PANIGRAHI VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	// 0 //
328	WP(C)/0030209/2021	PRAMOD KUMAR SWAIN VS COLLECTOR CUM DM., GANJAM	PARSURAM MOHAPATRA VS	// 0 //
329	WP(C)/0030210/2021	SNEHALATA NANDA	ASHUTOSH MOHANTA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0030211/2021	MANAS RANJAN GIRI	RAMAKANTA SARANGI	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0030212/2021	PRAFULLA CHANDRA BISOYI	PARSURAM MOHAPATRA	//
		VS	VS	0
		COLLECTOR CUM DM., GANJAM		//
332	WP(C)/0030213/2021	DEBRAJ NAYAK	PARSURAM MOHAPATRA	//
		VS	VS	0
		COLLECTOR CUM DM., GANJAM		//
333	WP(C)/0030214/2021	SUBHASHREE MOHAPATRA	RAMAKANTA SARANGI	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0030215/2021	NABA KISHORE SWAIN	PARSURAM MOHAPATRA	//
		VS	VS	0
		COLLECTOR CUM DM., GANJAM		//
335	WP(C)/0030216/2021	BINOD BIHARI SAHOO	SUBRAT SATPATHY	//
		VS	VS	0
		ODISHA STATE CO OPERATIVE BANK		//
336	WP(C)/0030217/2021	SURENDRA POLEI	PARSURAM MOHAPATRA	//
		VS	VS	0
		COLLECTOR CUM DM., GANJAM		//
337	WP(C)/0030218/2021	SUDHANSHU SEKHAR PALLAI	PARSURAM MOHAPATRA	//
		VS	VS	0
		COLLECTOR CUM DM., GANJAM		//
338	WP(C)/0030219/2021	PRIYABRATA DASH	SURAJ MOHANTY	//
		VS	VS	0
		ORISSA GRAMYA BANK,BANARPAL BRANCH		//
339	WP(C)/0030220/2021	PRASANNA KUMAR PANDA	BITAS KUMAR SWAIN	//
		VS	VS	0
		AO CUM CHIEF GM, PNB, BBSR		//
340	WP(C)/0030221/2021	JAGANNATH SWAIN	PARSURAM MOHAPATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
341	WP(C)/0030222/2021	COLLECTOR CUM DM., GANJAM M/S.TRISAT ESTATE AND CONSTRUCTION PVT.LTD. VS STATE OF ODISHA	DEEPA MAHAPATRA VS	// // 0 //
342	WP(C)/0030223/2021	SANTOSH KUMAR SAHU VS COLLECTOR CUM DM., GANJAM	PARSURAM MOHAPATRA VS	// 0 //
343	WP(C)/0030224/2021	UPENDRA MISHRA VS COLLECTOR CUM DM., GANJAM	PARSURAM MOHAPATRA VS	// 0 //
344	WP(C)/0030225/2021	VIJAYA RAY VS R.T.O., BHADRAK	BRAJA MOHAN SARANGI VS	// 0 //
345	WP(C)/0030226/2021	ARATI INFRA PVT. LTD. VS STATE OF ODISHA	PRABODHA CH. NAYAK VS	// 0 //
346	WP(C)/0030227/2021	SAILAKANTA SWAIN VS R.T.O., PURI	BRAJA MOHAN SARANGI VS	// 0 //
347	WP(C)/0030228/2021	RASHMIREKHA SAMAL VS R.T.O., PURI	BRAJA MOHAN SARANGI VS	// 0 //
348	WP(C)/0030229/2021	MEERA RAY VS R.T.O., BHADRAK	BRAJA MOHAN SARANGI VS	// 0 //
349	WP(C)/0030230/2021	ANKIT PARIDA VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
350	WP(C)/0030231/2021	MEERA RAY VS R.T.O., BHADRAK	BRAJA MOHAN SARANGI VS	// 0 //
351	WP(C)/0030232/2021	MIRZA ANWAR BEG VS STATE OF ODISHA	PRASANNA KUMAR MOHANTY VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
352	WP(C)/0030233/2021	ARUN KUMAR SWAIN VS RM, RBI, BBSR	BRAJA MOHAN SARANGI VS	// 0 //
353	WP(C)/0030234/2021	ABHIMANYU BEHERA VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
354	WP(C)/0030235/2021	KRUSHNA MOHAN CHHOTRAY VS RM, RBI, BBSR	BRAJA MOHAN SARANGI VS	// 0 //
355	WP(C)/0030236/2021	BASUDEV MOHANTA VS RM, RBI, BBSR	BRAJA MOHAN SARANGI VS	// 0 //
356	WP(C)/0030237/2021	RAJIB LOCHAN PATRO VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS	// 0 //
357	WP(C)/0030238/2021	ANUJA KUMAR PANIGRAHI VS NTPCL, TALCHER	PRAFULLA KUMAR LENKA VS	// 0 //
358	WP(C)/0030239/2021	LAXMAN KUMAR BARIK VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
359	WP(C)/0030240/2021	NARAYAN DAS VS STATE OF ODISHA	SATYAJIT BEHERA VS	// 0 //
360	WP(C)/0030241/2021	RAJ KISHORE BISHOI VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //
361	WP(C)/0030242/2021	ABHIRAM NAYAK VS THE TAHASILDAR, BBSR	HEMANTA KUMAR RATSINGH VS	// 0 //
362	WP(C)/0030243/2021	SURESH CHANDRA MOHANTY VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
363	WP(C)/0030244/2021	RAJARAM PRADHAN	RAMA CH JENA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		CHAIRMAN, CHSE, ORISSA		//
364	WP(C)/0030245/2021	SUBHASIS DAS	RAMA CHANDRA JENA	//
		VS	VS	0
		STATE OF ORISSA		//
365	WP(C)/0030246/2021	BHUVAN PURI	SYAMALENDU PATTNAIK	//
		VS	VS	0
		R.T.O, SAMBALPUR		//
366	WP(C)/0030247/2021	BAPUJI PATRA	JAJATI KESHARI KHUNTIA	//
		VS	VS	0
		COLLECTOR, KORAPUT		//
367	WP(C)/0030248/2021	BHUVAN PURI	SYAMALENDU PATTNAIK	//
		VS	VS	0
		R.T.O, JHARSUGUDA		//
368	WP(C)/0030249/2021	TIKINA CHHATOI	PRADEEP KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0030250/2021	ASUTOSH MUDULI	DIPTI RANJAN BHOKTA	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0030251/2021	LALMOHAN BISWAL	PRADEEP KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0030252/2021	NIRANJAN SETHY	PRADEEP KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0030253/2021	VISWANATH MODI	DIPTI RANJAN BHOKTA	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0030254/2021	SANTOSH KUMAR RATH	DEBENDRA DHAR	//
		VS	VS	0
		THE DY. GM, INDIAN BANK, BBSR		//
374	WP(C)/0030255/2021	SISIR KUMAR NAYAK	PRADEEP KUMAR ROUT	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
375	WP(C)/0030256/2021	STATE OF ODISHA GADADHAR CHOUDHURY VS	PRADEEP KUMAR ROUT VS	// // 0
376	WP(C)/0030257/2021	STATE OF ODISHA JAYANTI JENA VS	SUBHENDU KUMAR NAYAK VS	// // 0
377	WP(C)/0030258/2021	THE MEMBER,BOARD OF REVENUE ARUN KUMAR ROUT VS	SUDHEER KUMAR SAHOO VS	// // 0
378	WP(C)/0030259/2021	MINISTRY OF COAL, GOVT. OF INDIA BIBINDRA KHILARI VS	PRADEEP KUMAR ROUT VS	// // 0
379	WP(C)/0030260/2021	STATE OF ODISHA KRUSHNA CHANDRA ROUT VS	PRADEEP KUMAR ROUT VS	// // 0
380	WP(C)/0030261/2021	STATE OF ODISHA BRUNDABAN GOUDA VS	SUBHENDU KUMAR NAYAK VS	// // 0
381	WP(C)/0030262/2021	THE COMMNR.,SETTLEMENT AND CONSOLIDATION,GANJAM SASHIKANTA PANDA VS	SIDHESWAR MALLIK VS	// // 0
382	WP(C)/0030263/2021	ODISHA LIFT IRRIGATION CORP. MURALIDHAR NAYAK VS	PRADEEP KUMAR ROUT VS	// // 0
383	WP(C)/0030264/2021	STATE OF ODISHA KASTU RAXA VS	PRADEEP KUMAR ROUT VS	// // 0
384	WP(C)/0030265/2021	STATE OF ODISHA PRANATI PRIYADARSHINI DASH VS	SUBHENDU KUMAR NAYAK VS	// // 0
385	WP(C)/0030266/2021	THE COLLECTOR,CUTTACK DR. DILLIP KUMAR DASH VS	SAMEER KUMAR DAS VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
386	WP(C)/0030267/2021	PRADYUMNA KUMAR PANDA VS STATE OF ODISHA	PRADEEP KUMAR ROUT VS	// 0 //
387	WP(C)/0030268/2021	KUMOR TOPPO VS STATE OF ODISHA	PRADEEP KUMAR ROUT VS	// 0 //
388	WP(C)/0030269/2021	RUDRESWAR BUDA VS STATE OF ODISHA	PRADEEP KUMAR ROUT VS	// 0 //
389	WP(C)/0030270/2021	GHASI DHAREI VS STATE OF ODISHA	PRADEEP KUMAR ROUT VS	// 0 //
390	WP(C)/0030271/2021	PRAKASH CHANDRA LENKA VS THE COMMNR. C AND S, ODISHA	LAMBODAR PRADHAN VS	// 0 //
391	WP(C)/0030272/2021	SAI EDUCATION AND CHARITABLE TRUST VS STATE OF ODISHA	PRABHU PRASANNA BEHERA VS	// 0 //
392	WP(C)/0030273/2021	NANDA KISHOR CHANDAN VS STATE OF ODISHA	PRADEEP KUMAR ROUT VS	// 0 //
393	WP(C)/0030274/2021	PRAMOD DEHURI VS STATE OF ODISHA	PRADIP KUMAR MALLICK VS	// 0 //
394	WP(C)/0030275/2021	FELIX KERO VS STATE OF ODISHA	PRADEEP KUMAR ROUT VS	// 0 //
395	WP(C)/0030276/2021	PRAKASH CHANDRA LENKA VS THE COMMNR. C AND S, ODISHA	LAMBODAR PRADHAN VS	// 0 //
396	WP(C)/0030277/2021	RARENDRA KUMAR DILA VS STATE OF ODISHA	PRADEEP KUMAR ROUT VS	// 0 //
397	WP(C)/0030278/2021	NABA KISHORE JENA	P.K.MALLICK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		THE GOVT. OF ODISHA		//
398	WP(C)/0030279/2021	AKSHYA KUMAR SWAIN	LAMBODAR PRADHAN	//
		VS	VS	0
		THE COMMNR. C AND S, ODISHA		//
399	WP(C)/0030280/2021	PADMAN BAHADUR	PRADEEP KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0030281/2021	PRAFULLA PUJHARI	PRADEEP KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0030282/2021	RAMARAO ADAKATIA	AMITAV MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0030283/2021	HARIHARA SETHY	LAMBODAR PRADHAN	//
		VS	VS	0
		THE COMMNR. C AND S, ODISHA		//
403	WP(C)/0030284/2021	SUKRU KISAN	PRADEEP KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0030285/2021	EKANTA BHOI	PRADEEP KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0030286/2021	SANJITA PRADHAN	JITENDRA KUMAR MISHRA 2	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0030287/2021	NABAKRUSHNA KHILARY	PRADEEP KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0030288/2021	SUKANTA CHANDRA PARIDA	JITENDRA KUMAR MISHRA 2	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0030289/2021	APARTI CHARAN MOHANTY	R.N.BISWAL	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
409	WP(C)/0030290/2021	STATE OF ODISHA ROMANCHA NAIK VS	PRADEEP KUMAR ROUT VS	// // 0
410	WP(C)/0030291/2021	STATE OF ODISHA MINAKSHI BISWAL VS	JITENDRA KUMAR MISHRA 2 VS	// // 0
411	WP(C)/0030292/2021	STATE OF ODISHA DAMBARUDHAR PATEL VS	PRADEEP KUMAR ROUT VS	// // 0
412	WP(C)/0030293/2021	STATE OF ODISHA SANATAN ROUT VS	PRADEEP KUMAR ROUT VS	// // 0
413	WP(C)/0030294/2021	STATE OF ODISHA SHANTILATA ROUT VS	HEMANTA KUMAR ROUT VS	// // 0
414	WP(C)/0030295/2021	STATE OF ODISHA SUBHRANSU MOHAN DASH VS	ADITYA KUMAR MOHAPATRA VS	// // 0
415	WP(C)/0030296/2021	STATE OF ODISHA SUSANTA KALO VS	PRADEEP KUMAR ROUT VS	// // 0
416	WP(C)/0030297/2021	STATE OF ODISHA MANOJ KUMAR SAHOO VS	HEMANTA KUMAR ROUT VS	// // 0
417	WP(C)/0030298/2021	STATE OF ODISHA BANALATA BEHURA VS	PRASANNA KUMAR PATTANAYAK VS	// // 0
418	WP(C)/0030299/2021	STATE OF ODISHA SANTOSH KUMAR SWAIN VS	DIPTI RANJAN SWAIN VS	// // 0
419	WP(C)/0030300/2021	STATE OF ORISSA BULU PRADHAN VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
420	WP(C)/0030301/2021	ARUN KUMAR SAHANI VS STATE OF ODISHA	HEMANTA KUMAR ROUT VS	// 0 //
421	WP(C)/0030302/2021	PRADEEP KUMAR MUNI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
422	WP(C)/0030303/2021	MANAS RANJAN DEBATA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
423	WP(C)/0030304/2021	SUJIT KUMAR DAS VS STATE OF ODISHA	HEMANTA KUMAR ROUT VS	// 0 //
424	WP(C)/0030305/2021	KALI PRASANNA PRADHAN VS STATE OF ODISHA	ASHOK KUMAR APAT VS	// 0 //
425	WP(C)/0030306/2021	AKSHYA KUMAR NAYAK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
426	WP(C)/0030307/2021	UPENDRALAL MAHAL VS STATE OF ODISHA	HEMANTA KUMAR ROUT VS	// 0 //
427	WP(C)/0030308/2021	YOGITA KUMARI PANIGRAHY VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
428	WP(C)/0030309/2021	MANJARIKA MISHRA VS STATE OF ODISHA	J.K.MISHRA 2 VS	// 0 //
429	WP(C)/0030310/2021	NABAKISHORE SATAPATHY VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
430	WP(C)/0030311/2021	RENU DEI VS STATE OF ODISHA	JIBAN RANJAN DASH VS	// 0 //
431	WP(C)/0030312/2021	SURYA NARAYAN PANDA	DURGESH NARAYAN RATH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
432	WP(C)/0030313/2021	MANI DEI	JIBAN RANJAN DASH	//
		VS	VS	0
		STATE OF ODISHA		//
433	WP(C)/0030314/2021	DAMODAR MISHRA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
434	WP(C)/0030315/2021	BISHNU CHARAN BARIK	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
435	WP(C)/0030316/2021	SANGRAM KESHARI SAHOO	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
436	WP(C)/0030317/2021	MANGULI NAIK(B)	JIBAN RANJAN DASH	//
		VS	VS	0
		STATE OF ODISHA		//
437	WP(C)/0030318/2021	RABINDRANATH TRIPATHY	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
438	WP(C)/0030319/2021	TUTU NAIK	JIBAN RANJAN DASH	//
		VS	VS	0
		STATE OF ODISHA		//
439	WP(C)/0030320/2021	RILU NAIK	JIBAN RANJAN DASH	//
		VS	VS	0
		STATE OF ODISHA		//
440	WP(C)/0030321/2021	SURENDRA KUMAR JENA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
441	WP(C)/0030322/2021	SANJU DEI(B)	JIBAN RANJAN DASH	//
		VS	VS	0
		STATE OF ODISHA		//
442	WP(C)/0030323/2021	SURENDRA KUMAR DASH	DURGESH NARAYAN RATH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
443	WPCRL/0000133/2021	STATE OF ODISHA NARMADA DAS VS	ANIL KUMAR DAS VS	// / /0 ()
444	ABLAPL/0012613/2021	STATE OF ODISHA RANJAN DAS VS	HARISH CHANDRA SAHOO VS	// BARI /185 /2021 ()
445	ABLAPL/0012614/2021	STATE OF ODISHA BALAKRUSHNA JENA VS	SUMIT SEKHAR PATTANAIAK VS	// CUTTACK SADAR /515 /2021 ()
446	ABLAPL/0012615/2021	STATE OF ODISHA BIPIN BINDHANI VS	SOUBHAGYA KUMAR DASH VS	// ANANDAPUR /159 /2021 ()
447	ABLAPL/0012616/2021	STATE OF ODISHA SAROJINI DAS VS	BISWARANJAN DALAI VS	// KANDARPUR /181 /2021 ()
448	ABLAPL/0012617/2021	STATE OF ODISHA REKHA SAHA VS	CHIRANJAYA MOHANTY VS	// MANCHESWAR P.S. /282 /2021 ()
449	ABLAPL/0012618/2021	STATE OF ODISHA JYOTSNA RANI BEHERA VS	SANJAY KUMAR PARIDA VS	// SINGLA /166 /2021 ()
450	ABLAPL/0012619/2021	STATE OF ODISHA CHANDRA SEKHAR MALLICK VS	RAMDAS ACHARY VS	// RAIKIA /86 /2021 ()
451	ABLAPL/0012620/2021	STATE OF ODISHA BIMBADHAR BEHERADALAI VS	BIPIN KUMAR NAYAK VS	// TUMUDIBANDHA /45 /2021 ()
452	ABLAPL/0012621/2021	STATE OF ODISHA SURESH CHANDRA RATH VS	SATYABHUSAN DAS VS	// GOLANTHARA (BERHAMPUR) /189 /2019 ()
453	ABLAPL/0012622/2021	STATE OF ODISHA PADMAN@ PADMANA NAYAK VS STATE OF ODISHA	RAMAKANTA PANDA VS	// KAKIRIGUMMA /87 /2021 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
454	ABLAPL/0012623/2021	MOHAMMAD SHAHANWHAJ VS STATE OF ODISHA	JULU KHAMSAMA VS	SUNDARGARH SADAR /261 /2021 () //
455	ABLAPL/0012624/2021	ABHIMANYU SWAIN VS STATE OF ODISHA	GAYADHAR SINGH VS	DHAMNAGAR /226 /2020 () //
456	ABLAPL/0012625/2021	SURESH CHANDRA BEHERA VS STATE OF ODISHA	SUBASH CHANDRA ACHARYA VS	CHOUDWAR /396 /2021 () //
457	ABLAPL/0012626/2021	AJIT KUMAR BEHERA VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	GOLANTHARA (BERHAMPUR) /255 /2021 () //
458	ABLAPL/0012627/2021	SASHI BHUSAN KAR VS STATE OF ODISHA	CHAITANYA NAYAK VS	TALCHER TOWN /381 /2021 () //
459	ABLAPL/0012628/2021	PRASHANTI PADHY @ PRASHANTI T PADHI VS STATE OF ODISHA	TANMAY MISHRA VS	HINJILI (ASKA) /425 /2021 () //
460	ABLAPL/0012629/2021	SK.RAJA VS STATE OF ODISHA	JAGANNATH KAMILA VS	SAHADEV KHUNTA /325 /2020 () //
461	ABLAPL/0012630/2021	ANIRUDHA SAHU VS STATE OF ODISHA	MANAS CHAND VS	JAIPATNA /236 /2021 () //
462	ABLAPL/0012631/2021	HARASA BEHERA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PARJANG /350 /2021 () //
463	ABLAPL/0012632/2021	BIPIN BALIARSINGH VS STATE OF ODISHA	SUJATA JENA VS	KOTOAGARH /89 /2020 () //
464	ABLAPL/0012633/2021	MAHENDRA MALLIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KHALLIKOTE /486 /2021 () //
465	ABLAPL/0012634/2021	SHIBA SANKAR MOHANTY	GOPINATH MISHRA	KHARABEL NAGAR P.S. /246 /2013

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
466	ABLAPL/0012635/2021	RITESH KUMAR SAHU @ PINTU SAHU	SACHIDANANDA DASH	BOLANGIR TOWN /462 /2021
		VS	VS	()
		STATE OF ODISHA		//
467	ABLAPL/0012636/2021	NITYANANDA LENKA	MANOJ KUMAR MALLICK	PATTAMUNDAI /565 /2021
		VS	VS	()
		STATE OF ODISHA		//
468	ABLAPL/0012637/2021	BABU@ SANJEEB BISWAL@ SANJEEB KUMAR BISWAL	RAJENDRA KUMAR PRUSTY	MAHILA PS,SEC-3,ROURKELA /30 /2021
		VS	VS	()
		STATE OF ODISHA		//
469	ABLAPL/0012638/2021	HIMANSU DAS	SURESH KUMAR PANDA	JAGATPUR /390 /2021
		VS	VS	()
		STATE OF ODISHA		//
470	ABLAPL/0012639/2021	MANORANJAN MAJHI	SURESH KUMAR PANDA	BARANGA /177 /2021
		VS	VS	()
		STATE OF ODISHA		//
471	ABLAPL/0012640/2021	K.KSHIROD CHANDRA REDDY	AJIT KUMAR MOHANTY	DIGAPAHANDI /234 /2021
		VS	VS	()
		STATE OF ODISHA		//
472	ABLAPL/0012641/2021	MRUTYUNJAYA NAYAK	ARIJEET MISHRA	RAJNAGAR /310 /2021
		VS	VS	()
		STATE OF ODISHA		//
473	ABLAPL/0012642/2021	PRAVAT KUMAR KISKU	LALITENDU BHUYAN	/ /0
		VS	VS	()
		STATE OF ODISHA		//
474	ABLAPL/0012643/2021	TAPALI JENA@ ASHWINI KUMAR JENA	MANOJ KUMAR PANDA	JATNI P.S. /225 /2012
		VS	VS	()
		STATE OF ODISHA		//
475	ABLAPL/0012644/2021	PANKAJ SAHOO	PARTHA SARATHI NAYAK	TALCHER TOWN /382 /2021
		VS	VS	()
		STATE OF ODISHA		//
476	ABLAPL/0012645/2021	GOBINDA CHANDRA ROUT	DIBYA JYOTI SAHOO	KENDRAPARA SADAR /343 /2021
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
477	ABLAPL/0012646/2021	STATE OF ODISHA J. APPALANARASAMMA VS	ARIJEET MISHRA VS	// JEYPORE MAHILA /65 /2021 ()
478	ABLAPL/0012647/2021	STATE OF ODISHA SIBA SANKAR RANA @ SHIB SHANKAR RANA VS	AMIT KUMAR NATH VS	// PATNA /128 /2021 ()
479	ABLAPL/0012648/2021	STATE OF ODISHA PRITISH PATTNAYAK VS	SURESH KUMAR PANDA VS	// / /0 ()
480	ABLAPL/0012649/2021	STATE OF ODISHA SWIKRUTI PATTNAIK VS	SURESH KUMAR PANDA VS	// / /0 ()
481	ABLAPL/0012650/2021	STATE OF ODISHA GOPINATH KUMBHAR VS	BHOJARAJ SETH VS	// BELPARA /195 /2021 ()
482	ABLAPL/0012651/2021	STATE OF ODISHA BIJAY KUMAR MAITY VS	ASHOK KUMAR SAHOO VS	// RAJNAGAR /285 /2021 ()
483	ABLAPL/0012652/2021	STATE OF ODISHA TAPAN KUMAR SAMANTARAY VS	AKSHAYA KUMAR PANDEY VS	// NIRAKARPUR /143 /2021 ()
484	ABLAPL/0012653/2021	STATE OF ODISHA SAMIR ROUL@ SAMIRENDRA ROUL VS	SAMVIT MOHANTY VS	// TIRTOL /392 /2021 ()
485	ABLAPL/0012654/2021	STATE OF ODISHA AMIT SAHOO VS	SALAUDDIN KHAN VS	// HANDAPA /231 /2021 ()
486	ABLAPL/0012655/2021	STATE OF ODISHA SUBRAT KUMAR KAR VS	CHAITANYA NAYAK VS	// TALCHER TOWN /381 /2021 ()
487	ABLAPL/0012656/2021	STATE OF ODISHA BIBULATA ROUT VS STATE OF ODISHA	ANIRUDHA DAS VS	// KHURDA P.S. /133 /2021 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
488	ABLAPL/0012657/2021	BIBHUTI MOHAN ROUTRAY VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	SALIPUR /210 /2021 () //
489	ABLAPL/0012658/2021	RANJITA PUJARI VS STATE OF ODISHA	ASIT KUMAR JENA VS	MATHILI /138 /2021 () //
490	ABLAPL/0012659/2021	ANIL @ ANIL KUMAR MUDULI VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	NAYAGARH /104 /2021 () //
491	ABLAPL/0012660/2021	KODANDA SINGH VS STATE OF ODISHA	SURENDRA KUMAR ROUT VS	JENAPUR /209 /2018 () //
492	ABLAPL/0012661/2021	ROJALIN KHUNTIA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	NEMALO /124 /2021 () //
493	ABLAPL/0012662/2021	SURENDRA PARIDA @ NARANA @ NARAYAN VS STATE OF ODISHA	HRISID CHANDRA SAHU VS	TIGIRIA /124 /2021 () //
494	ABLAPL/0012663/2021	SHIBA PRASAD MISHRA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	KHARIAR /339 /2021 () //
495	ABLAPL/0012664/2021	DINESH CHANDRA DAS VS UNION OF INDIA (CBI)	PABITRA KUMAR NAYAK VS	/ /0 () //
496	ABLAPL/0012665/2021	ABHILASH BEHERA VS STATE OF ODISHA	RAKESH KUMAR MALLICK VS	/ /0 () //
497	ABLAPL/0012666/2021	KULAMANI BEHERA VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	HARABHANGA /62 /2021 () //
498	ABLAPL/0012667/2021	RAKESH SHAW@ RAKESH JAISWAL VS STATE OF ODISHA	ADITI HOTA VS	COLLIERY /393 /2021 () //
499	ABLAPL/0012668/2021	NARENDRA SWAIN	PRANAYA KUMAR DASH	/ /0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
500	ABLAPL/0012669/2021	SANDEEP KUMAR BHUYAN	BHABANI SANKAR MISHRA	MANGALPUR /417 /2021
		VS	VS	()
		STATE OF ODISHA		//
501	ABLAPL/0012670/2021	SONU BAG	DIPTI RANJAN BHOKTA	JONK /213 /2021
		VS	VS	()
		STATE OF ODISHA		//
502	ABLAPL/0012671/2021	CHANDAN MALIK	PRAFULLA KUMAR BISWAL	AUL /200 /2020
		VS	VS	()
		STATE OF ODISHA		//
503	ABLAPL/0012672/2021	SATYABRATA DAS	TANMAY MISHRA	LINGARAJ P.S. /254 /2019
		VS	VS	()
		STATE OF ODISHA		//
504	ABLAPL/0012673/2021	SOURAV SAHOO @ DUSMANTA SAHOO	PRABHU PRASANNA BEHERA	MADHUPATNA /192 /2021
		VS	VS	()
		STATE OF ODISHA		//
505	ABLAPL/0012674/2021	CHANDRASEKHAR MEHER	RAJJEET ROY	KHAPRAKHOL /129 /2021
		VS	VS	()
		STATE OF ODISHA		//
506	ABLAPL/0012675/2021	TUKU MAHARANA @ ARJUN MAHARANA	DEBARAJ MOHANTY	KANAS /220 /2021
		VS	VS	()
		STATE OF ODISHA		//
507	ABLAPL/0012676/2021	SUBHENDU SEKHAR SATPATHY	SIVA SANKAR CHAINI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
508	ABLAPL/0012677/2021	DIBYAJYOTI SAHOO	PRABHU PRASANNA BEHERA	MADHUPATNA /192 /2021
		VS	VS	()
		STATE OF ODISHA		//
509	ABLAPL/0012678/2021	NIRUPAMA SATPATHY	SIVA SANKAR CHAINI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
510	ABLAPL/0012679/2021	ABDUL ABID@ ABUDL ABID	DURGA PRASAD DHAL	KHARIAR /157 /2021
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
511	ABLAPL/0012680/2021	STATE OF ODISHA KAILASH CHANDRA NAURI VS	PABITRA KUMAR BEHERA VS	// MARSHAGHAI /361 /2021 ()
512	ABLAPL/0012681/2021	STATE OF ODISHA MANAS KUMAR DAS VS	SANGRAM KESHARI ROUT VS	// BONTH /122 /2021 ()
513	ABLAPL/0012682/2021	STATE OF ODISHA BASAVA SREENIVASA RAO VS	BISWARANJAN MAHARATHA VS	// RAYAGADA TOWN /196 /2021 ()
514	ABLAPL/0012683/2021	STATE OF ODISHA KUMAR SINGH VS	JAYADEBA BEHERA VS	// SARANAKUL /107 /2021 ()
515	ABLAPL/0012684/2021	STATE OF ODISHA ADITYA NARAYAN MISHRA VS	SANJIB KUMAR BHANJADEO VS	// CHANDAKA P.S. /182 /2021 ()
516	ABLAPL/0012685/2021	STATE OF ODISHA DEBASIS BEHERA VS	SANJIB KUMAR BHANAJDEO VS	// KHURDA P.S. /373 /2021 ()
517	ABLAPL/0012686/2021	STATE OF ODISHA PABITRA BEHERA VS	BIJAYA KUMAR BEHERA VS	// KHALLIKOTE /577 /2021 ()
518	ABLAPL/0012687/2021	STATE OF ODISHA PITABAS SATAPATHY VS	SANTOSH KUMAR MAHANTY VS	// JAGANNATHA PRASAD /61 /2015 ()
519	ABLAPL/0012688/2021	STATE OF ODISHA RINKU@ SANJIB KUMAR NAIK VS	SANJIB KUMAR BHANJADEO VS	// SAHID NAGAR P.S. /263 /2021 ()
520	ABLAPL/0012689/2021	STATE OF ODISHA HADIPA PARASETH VS	SRIKANTA MAHUNTA VS	// BELAGARH /32 /2021 ()
521	ABLAPL/0012690/2021	STATE OF ODISHA BHIMASEN MAHALIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// NARASINGHPUR /121 /2021 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
522	ABLAPL/0012691/2021	TAPAN MAHALIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NARASINGHPUR /121 /2021 () //
523	ABLAPL/0012692/2021	PRASANTA KUMAR BEHERA VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	HARABHANGA /62 /2021 () //
524	ABLAPL/0012693/2021	KARTIKA BISWAL@ KARTIKA CHANDRA BISWAL VS STATE OF ODISHA	PRADIPTA BEURA VS	CHAULIAGANJA /262 /2021 () //
525	ABLAPL/0012694/2021	SARIF KHAN @ DHADA VS STATE OF ODISHA	SANJIB KUMAR RATH VS	KHURDA P.S. /369 /2021 () //
526	ABLAPL/0012695/2021	DIPANKAR DAS VS STATE OF ODISHA	SANGRAM KUMAR DAS VS	LINGARAJ P.S. /262 /2021 () //
527	ABLAPL/0012696/2021	BADI KURMEYA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MARINE PS AT ARJIPALLI /29 /2020 () //
528	ABLAPL/0012697/2021	ITISHREE KHATUA VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	TIHIDI /348 /2021 () //
529	ABLAPL/0012698/2021	HARIHARA@ HARISH CHANDRA MAHALIK VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	BALASORE SADAR /167 /2020 () //
530	WPC(OAC)/0000120/2000	DHARANIDHAR NAYAK VS STATE OF ODISHA	K.K.SWAIN VS	// () //
531	WPC(OAC)/0000137/2000	DEV KUMAR HRUSIKESHA VS STATE OF ODISHA.	NAGEN KUMAR BARICK VS	// () //
532	WPC(OAC)/0000208/2000	TATVADARSHI DASH VS STATE OF ODISHA	S.C.SAMANTRAY VS	// () //
533	WPC(OAC)/0000220/2000	DEBABRATA NAYAK	AMITAV SETHI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA.		//
534	WPC(OAC)/0000230/2000	KESHAB CHANDRA JENA	A.S.NAIDU	//
		VS	VS	0
		STATE OF PODISHA		//
535	WPC(OAC)/0000243/1992	BHARAT CHANDRA SWAIN	M/S B.S. TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
536	WPC(OAC)/0000256/2000	RAMESH CHANDRA SAHOO	JAYANT KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
537	WPC(OAC)/0000257/2017	PRAFULLA KUMAR DAS	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
538	WPC(OAC)/0000269/2000	SACHIDANANDA MOHANTY	P.K.NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
539	WPC(OAC)/0000278/2000	GANGADHAR TRIPATHY	JAYANTA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
540	WPC(OAC)/0000285/2000	JAYRAM ORAM	SISIR KUMAR PUROHIT	//
		VS	VS	0
		STATE OF ODISHA		//
541	WPC(OAC)/0000287/2000	KISHORE CHANDRA KATHAR	SUSANTA KUMAR JOSHI	//
		VS	VS	0
		STATE OF ODISHA		//
542	WPC(OAC)/0000288/2000	RATRA JHANKAR	SRINIVAS MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
543	WPC(OAC)/0000294/2000	LOCHAN SABAR	KALI PRASANNA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
544	WPC(OAC)/0000302/2000	HIMANSHU SEKHAR BARAL	B.ROUTRAY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
545	WPC(OAC)/0000313/2000	STATE OF ODISHA PANKAJ CHARAN SAHOO VS	SACHIDANANDA SAHOO VS	// // 0
546	WPC(OAC)/0000314/2000	STATE OF ODISHA PADMANAV ROUT VS	SIDHESWAR MALLIK VS	// // 0
547	WPC(OAC)/0000316/2000	STATE OF ODISHA PRATIVA JENAMANI VS	SIDHESWAR MALLIK VS	// // 0
548	WPC(OAC)/0000353/1994	STATE OF ODISHA GOPAL CHANDRA RATH VS	BIJAYA PAL VS	// // 0
549	WPC(OAC)/0000357/1996	STATE OF ODISHA GANESH CHANDRA DUTTA VS	M/S PRASANTA KUMAR JENA VS	// // 0
550	WPC(OAC)/0000359/1993	STATE OF ODISHA PRAFULLA KUMAR SAHU VS	M/S JAYANTA KUMAR RATH VS	// // 0
551	WPC(OAC)/0000363/1993	STATE OF ODISHA BASANTA KUMAR SAHU VS	M/S JAYANTA KUMAR RATH VS	// // 0
552	WPC(OAC)/0000418/1994	STATE OF ODISHA MINAKETAN NAG VS	RAJIB RATH VS	// // 0
553	WPC(OAC)/0000444/1995	STATE OF ODISHA HRUSHIKESH MOHAPATRA VS	SARBASRI VS	// // 0
554	WPC(OAC)/0000482/2000	STATE OF ODISHA NRUSINGHA PRASAD PANDA VS	SATRUGHNA MISHRA VS	// // 0
555	WPC(OAC)/0000497/2000	STATE OF ODISHA MADHUSUDAN SENAPATI VS STATE OF ODISHA	R.C.DAS VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
556	WPC(OAC)/0000533/1993	BENU DHAR BARIK VS STATE OF ODISHA	M/S KUNAL KUMAR SWAIN VS	// 0 //
557	WPC(OAC)/0000540/2017	KULAMANI SAHOO VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// 0 //
558	WPC(OAC)/0000600/1993	JUGAL KISHORE CHOUDHURY VS STATE OF ODISHA	M/S C. CHANDAN RAO VS	// 0 //
559	WPC(OAC)/0000638/2000	RATNAMAHJARI MOHANTY VS STATE OF ODISHA	M/S K.K. SWAIN VS	// 0 //
560	WPC(OAC)/0000664/1992	KULMANI JENA VS STATE OF ODISHA	M/S G.A.R DORA VS	// 0 //
561	WPC(OAC)/0000700/1994	RABINDRA KUMAR DEO VS STATE OF ODISHA	M.K MALLICK VS	// 0 //
562	WPC(OAC)/0000742/1993	BINOD BIHARI PAL VS STATE OF ODISHA	M/S B.K SAHOO VS	// 0 //
563	WPC(OAC)/0000755/1993	NARAYAN KHUNTIA VS STATE OF ODISHA	B. SAHOO VS	// 0 //
564	WPC(OAC)/0000805/2000	LAXMIDHAR MOHAPATRA VS STATE OF ODISHA	M/S. SASHI BHUSAN JENA VS	// 0 //
565	WPC(OAC)/0000805/1995	DR.NIRAJHARINI DHAL VS STATE OF ODISHA	 VS	// 0 //
566	WPC(OAC)/0000812/2000	SRI GANDU BEHERA VS STATE OF ODISHA	M/S. NAGENDRA KUMAR MOHANTY VS	// 0 //
567	WPC(OAC)/0000825/2000	SOMANATH MOHAPATRA	M/S. K.K.SWAIN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
568	WPC(OAC)/0000852/2000	MURALIDHAR HOTA	M/S. PRAFULLA KUMAR MALLICK	//
		VS	VS	0
		STATE OF ODISHA		//
569	WPC(OAC)/0000862/2000	PRANAB KUMAR MAHATO	M/S. KAILASH CHANDRA KAR	//
		VS	VS	0
		STATE OF ODISHA		//
570	WPC(OAC)/0000863/2000	LAXMIDHAR PATTNAIK	MR. J.K.MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
571	WPC(OAC)/0000871/2000	BIPIN BEHARI BEHERA	M/S. A.S.NAIDU	//
		VS	VS	0
		STATE OF ODISHA		//
572	WPC(OAC)/0000872/2000	CHANCHALA NAYAK	M/S SISIR KUMAR PUROHIT	//
		VS	VS	0
		STATE OF ODISHA		//
573	WPC(OAC)/0000881/2000	SARAT KUMAR MOHANTY	M/S A.K. CHOUDHURY	//
		VS	VS	0
		STATE OF ODISHA		//
574	WPC(OAC)/0000882/2000	PANCHANAN DAS	M/S AJIT KUMAR CHOUDHURY	//
		VS	VS	0
		STATE OF ODISHA		//
575	WPC(OAC)/0000890/2000	NARAYAN MOHAPATRA	M/S SASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
576	WPC(OAC)/0000894/2000	GOLAK CHANDRA NAYAK	M/S AMITAV DAS	//
		VS	VS	0
		STATE OF ODISHA		//
577	WPC(OAC)/0000899/2000	SADASHIBA MOHAPATRA	M/S B.S. TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
578	WPC(OAC)/0000963/1992	KELU CHARAN SAMAL	M/S RANJIT SAMAL	//
		VS	VS	0

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
579	WPC(OAC)/0000966/2000	STATE OF ODISHA GOPAL CHANDRA KUNDU VS	M/S BISWAJIT MOHANTY VS	// // 0
580	WPC(OAC)/0000967/2000	STATE OF ODISHA LABA KUMAR SATAPATHY VS	M/S BASUDEV PUJARI VS	// // 0
581	WPC(OAC)/0000972/2000	STATE OF ODISHA KRUSHNA CHANDRA TRIPATHY VS	M/S K.K.SWAIN VS	// // 0
582	WPC(OAC)/0000973/2000	STATE OF ODISHA SAROJ KUMAR PRADHAN VS	M/S S.K.RATH VS	// // 0
583	WPC(OAC)/0000980/2000	STATE OF ODISHA ALOK RANJAN PRADHAN VS	M/S SACHIDA NANDA SAHOO VS	// // 0
584	WPC(OAC)/0000983/2000	STATE OF ODISHA KUSHACHARAN BEHERA, VS	M/S SUSANTA KUMAR MISHRA VS	// // 0
585	WPC(OAC)/0000984/2000	STATE OF ODISHA PABAN SABAR VS	M/S K.K.SWAIN VS	// // 0
586	WPC(OAC)/0000985/2000	STATE OF ODISHA SIBA PRASAD DURIA VS	M/S K.K.SWAIN VS	// // 0
587	WPC(OAC)/0000988/2000	STATE OF ODISHA SADHU CHARAN NAYAK VS	M/S SACHIDANANDA SAHOO VS	// // 0
588	WPC(OAC)/0000998/2000	STATE OF ODISHA DR.NAROTTAM GAAN VS	M/S PRASANT KUMAR MISHRA VS	// // 0
589	WPC(OAC)/0001003/2000	STATE OF ODISHA PRASANNA KUMAR BARIK VS STATE OF ODISHA	M/S SONJIB SWAIN VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
590	WPC(OAC)/0001005/2000	JAYADEV NAYAK VS STATE OF ODISHA	M/S P.K.NAYAK VS	// 0 //
591	WPC(OAC)/0001026/2000	SURENDRA NATH MALLICK VS STATE OF ODISHA	M/S J.K. MISHRA VS	// 0 //
592	WPC(OAC)/0001028/2000	NARAYAN KANDI VS STATE OF ODISHA	M/S GOPAL KRUSHNA MOHANTY VS	// 0 //
593	WPC(OAC)/0001029/2000	NIRANJAN KANUNGO VS STATE OF ODISHA	M/S GOPAL KRUSHNA MOHANTY VS	// 0 //
594	WPC(OAC)/0001030/200	GIRIDHARI SWAIN VS STATE OF ODISHA	M/S SANJIB MOHANTY VS	// 0 //
595	WPC(OAC)/0001034/2000	SUDHANIDHI NANDA VS STATE OF ODISHA	M/S SADASIVA PATRA VS	// 0 //
596	WPC(OAC)/0001042/2000	SATYANANDA BARIK VS STATE OF ODISHA	M/S P.C PRADHAN VS	// 0 //
597	WPC(OAC)/0001050/2000	SANATAN KHUNTIA VS STATE OF ODISHA	M/S PRASANTA KISHORE RAY VS	// 0 //
598	WPC(OAC)/0001066/2000	PRASANNA KUMAR MOHAPATRA VS STATE OF ODISHA	M/S GOPABANDHU DASH VS	// 0 //
599	WPC(OAC)/0001067/2000	ANATARYAMI PARIDA VS STATE OF ODISHA	M/S GOPABANDHU DASH VS	// 0 //
600	WPC(OAC)/0001080/2000	PRAHLLAD PRASAD DAS VS STATE OF ODISHA	M/S R.K KAR VS	// 0 //
601	WPC(OAC)/0001088/2000	DWARIKANATH DHAL	M/S MANORANJAN MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
602	WPC(OAC)/0001107/2000	AKHANDA KUMAR PATRA	M/S DHULIRAM PATTNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
603	WPC(OAC)/0001109/2000	MUKUNDADEV MAHARANA	M/S ASWINI KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
604	WPC(OAC)/0001116/2000	BELAL SEN KUMAR	M/S SHARAT KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
605	WPC(OAC)/0001149/2000	ABHAYA KUMAR MALLIK	M/S SOUBHAGYA S. DAS	//
		VS	VS	0
		STATE OF ODISHA		//
606	WPC(OAC)/0001150/2000	S.K JAHANGIR	M/S SASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
607	WPC(OAC)/0001151/2000	ARUN KUMAR PANDA	M/S B.R SARANGI	//
		VS	VS	0
		STATE OF ODISHA		//
608	WPC(OAC)/0001176/2000	NARESH KUMAR NAYAK	M/S SISIR KUMAR PUROHIT	//
		VS	VS	0
		STATE OF ODISHA		//
609	WPC(OAC)/0001180/2000	ANIL KUMAR MOHAPTRA	M/S SOURYA SUNDAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
610	WPC(OAC)/0001185/2000	BABAJI CHARAN SAMAL	M/S J.K.KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
611	WPC(OAC)/0001241/2000	NIRMAL CH. PRADHAN	M/S. ASHOK KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
612	WPC(OAC)/0001245/2000	JHARISANTI PAN, ASST. TEACHER	M/S. SISIR KUMAR PUROHIT	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
613	WPC(OAC)/0001400/2000	STATE OF ODISHA GAYATREE DEVI VS	M/S SHASHI BHUSAN JENA VS	// // 0
614	WPC(OAC)/0001422/2000	STATE OF ODISHA AJAYA KUMAR MOHAPATRA VS	M/S J.K KHUNTIA VS	// // 0
615	WPC(OAC)/0001426/2000	STATE OF ODISHA PRASANNA KUMAR NAYAK VS	M/S SACHIDANANDA SAHOO VS	// // 0
616	WPC(OAC)/0001427/2000	STATE OF ODISHA KUMARI SNEHALATA BEHERA VS	M/S DHULIRAM PATTANAYAK VS	// // 0
617	WPC(OAC)/0001433/2000	STATE OF ODISHA BIBEKANANDA DAS VS	M/S BUDHADEV ROUSTRAY VS	// // 0
618	WPC(OAC)/0001436/2000	STATE OF ODISHA PRAHALLAD MALLICK VS	M/S SHASHI BHUSAN JENA VS	// // 0
619	WPC(OAC)/0001438/2000	STATE OF ODISHA ABHAYA CHARAN GACHHAYAT VS	M/S PANCHANAN SAHOO VS	// // 0
620	WPC(OAC)/0001441/2000	COLLECTOR,JAGATSINGHPUR AND OTHERS PREMCHAND MALLICK VS	M/S D.P SARANGI VS	// // 0
621	WPC(OAC)/0001442/2000	STATE OF ODISHA PRAFULLA KUMAR PANIGRAHI VS	M/S K.K KAR VS	// // 0
622	WPC(OAC)/0001453/2000	STATE OF ODISHA PITAMBAR PRUSTY VS	M/S G.K BEHERA VS	// // 0
623	WPC(OAC)/0001460/2000	STATE OF ODISHA MANAS RANJAN JENA VS	M/S JAYANT KUMAR RATH VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
624	WPC(OAC)/0001461/2000	PRABODH CHANDRA NAYAK VS STATE OF ODISHA	M/S BISWAJIT MOHANTY VS	// 0 //
625	WPC(OAC)/0001494/1994	SATCHIDANANDA KAR VS STATE OF ODISHA	B.S TRIPATHY VS	// 0 //
626	WPC(OAC)/0001591/2000	DAITARY CHARAN DASH VS STATE OF ODISHA	M/S DHULIRAM PATTANAYAK VS	// 0 //
627	WPC(OAC)/0001596/2000	SADASHIVA NAIK VS STATE OF ODISHA	M/S MANOJ KUMAR MOHANTY VS	// 0 //
628	WPC(OAC)/0001598/2000	NITYANANDA PRADHAN VS STATE OF ODISHA	M/S R.K. PATNAIK VS	// 0 //
629	WPC(OAC)/0001603/2000	LAXMAN KUMAR PANDA VS STATE OF ODISHA	M/S M.R. MOHANTY VS	// 0 //
630	WPC(OAC)/0001607/2000	SUDHIR KUMAR BEHERA VS STATE OF ODISHA	M/S DHULIRAM PATTNAIK VS	// 0 //
631	WPC(OAC)/0001608/2000	DHIRENDRA KUMAR PATTANAYAK VS STATE OF ODISHA	M/S DHULIRAM PATTANAYAK VS	// 0 //
632	WPC(OAC)/0001612/2000	FAKIR CHARAN BEHERA VS STATE OF ODISHA	M/S A.K. BARAL VS	// 0 //
633	WPC(OAC)/0001637/2000	FAKIRA SAHOO VS STATE OF ODISHA	M/S SIDHESWAR MALLIK VS	// 0 //
634	WPC(OAC)/0001661/2000	SATRUGHANA NAYAK VS STATE OF ODISHA	M/S BANOJ KUMAR PATTANAIAK VS	// 0 //
635	WPC(OAC)/0001740/1993	KAILASH CHANDRA MOHANTY	M/S JAYANT KUMAR RATH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
636	WPC(OAC)/0001821/2017	GURU GOVINDA SAMAL	S.DAS	//
		VS	VS	0
		STATE OF ODISHA		//
637	WPC(OAC)/0001836/2000	BISWAMBAR PRADHAN	SUBHENDU SARKAR	//
		VS	VS	0
		STATE OF ODISHA		//
638	WPC(OAC)/0001892/2015	PRATAP	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
639	WPC(OAC)/0001951/1996	ARATI MAHARANA	M/S B ROUSTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
640	WPC(OAC)/0002047/2000	LUKASH BASTARAY	SANJIB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
641	WPC(OAC)/0002051/2000	MAHENDRA KUMAR PATNAIK	BASHUDEV MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
642	WPC(OAC)/0002052/2000	MANJULATA BHUYAN	BIRAJA PRASAN DAS	//
		VS	VS	0
		STATE OF ODISHA		//
643	WPC(OAC)/0002168/2000	ANANTA CHARAN BARIK	R.K.RATH	//
		VS	VS	0
		STATE OF ODISHA		//
644	WPC(OAC)/0002227/1996	KAMLAKANTA MOHANTY	M/S G.C JENA	//
		VS	VS	0
		STATE OF ODISHA		//
645	WPC(OAC)/0002267/1995	PREMALATA BHANJA	M/S N. PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
646	WPC(OAC)/0002269/2000	GAYADHAR JENA	M/S JAYASANKAR MISHRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
647	WPC(OAC)/0002355/2018	STATE OF ODISHA GOUTAM BARIK VS	SASHI BHUSAN JENA VS	// // 0
648	WPC(OAC)/0002402/1993	STATE OF ODISHA DINABANDHU ROUT VS	M/S SRINIVAS MISHRA VS	// // 0
649	WPC(OAC)/0002421/1994	STATE OF ODISHA SAKUNTALA SARANGI VS	A.K MISHRA VS	// // 0
650	WPC(OAC)/0002449/1993	STATE OF ODISHA BICHITRANANDA SATAPATHY VS	M/S G. ANANDA RAO VS	// // 0
651	WPC(OAC)/0002482/2000	STATE OF ODISHA PRAVAKAR NAYAK VS	K.K.SWAIN VS	// // 0
652	WPC(OAC)/0002491/2000	STATE OF ODISHA BARANCHI NARAYAN PANI VS	C.R.PATTANAIAK VS	// // 0
653	WPC(OAC)/0002492/2000	STATE OF ODISHA KAMADEV MALLIK VS	BANSHIDHAR SATAPATHY VS	// // 0
654	WPC(OAC)/0002497/2000	STATE OF ODISHA VIJAY KUMAR SINGH VS	SISIR KUMAR PUROHIT VS	// // 0
655	WPC(OAC)/0002499/1993	STATE OF ODISHA BICHITRANANDA SATAPATHY VS	M/S G.ANANDA RAO VS	// // 0
656	WPC(OAC)/0002504/2000	STATE OF ODISHA BHIKARI CHARAN NAIK VS	SISIR KUMAR PUROHIT VS	// // 0
657	WPC(OAC)/0002614/2000	STATE OF ODISHA GOPABANDHU OJHA VS STATE OF ODISHA	P.K.NAYAK VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
658	WPC(OAC)/0002622/2000	BEDASHREE MAMATA DAS VS STATE OF ODISHA	M.K.SAHOO VS	// 0 //
659	WPC(OAC)/0002630/2000	NARAHARI BEHERA VS STATE OF ODISHA	J.K.MISHRA 2 VS	// 0 //
660	WPC(OAC)/0002631/2000	PUSPANJALI MANTRI VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
661	WPC(OAC)/0002632/2000	PRADIPTA KUMAR BARIK VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
662	WPC(OAC)/0002691/2000	BISHNU PRIYA DEVI VS STATE OF ODISHA	SADASIVA PATRA VS	// 0 //
663	WPC(OAC)/0002697/2000	NRUSINGH CHARAN BEHERA VS STATE OF ODISHA	B.P.DAS VS	// 0 //
664	WPC(OAC)/0002711/2000	CHATURBHUI BRAHMA VS STATE OF ODISHA	A.K.MISHRA 2 VS	// 0 //
665	WPC(OAC)/0002716/2000	PRAMOD KUMAR BARIK VS STATE OF ODISHA	R.K.KAR VS	// 0 //
666	WPC(OAC)/0002717/2000	BRUNDABAN GOCHHAYAT VS STATE OF ODISHA	R.K.KAR VS	// 0 //
667	WPC(OAC)/0002872/2000	ACHYUTANANDA BEHERA VS STATE OF ODISHA	DHANOJ KUMAR SAHOO VS	// 0 //
668	WPC(OAC)/0002878/2000	GEETANJALI PADHY VS STATE OF ODISHA	N.C.PATI VS	// 0 //
669	WPC(OAC)/0002879/2000	SUSANTA KUMAR PATEL	UPENDRA KUMAR SAMAL	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
670	WPC(OAC)/0002901/2000	SK.SHAMSUDDIN	SASHIBHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
671	WPC(OAC)/0002902/2000	SK.ATAHER ALI	SASHIBHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
672	WPC(OAC)/0002907/2000	SUKANTA KUMAR DAS	BRAJA KISHOR KAR	//
		VS	VS	0
		STATE OF ODISHA		//
673	WPC(OAC)/0002910/2000	CHANDRASEKHAR GOUNTIA	SRINIVAS MISHRA 1	//
		VS	VS	0
		STATE OF ODISHA		//
674	WPC(OAC)/0002911/2000	JAGANNATH DAS	SISHIR SUNDAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
675	WPC(OAC)/0002922/2000	GANANATH BEHERA	BUDHADEV ROURTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
676	WPC(OAC)/0002926/2000	JYOTIRMAYA SARANGI	SRINIVAS MISHRA 1	//
		VS	VS	0
		STATE OF ODISHA		//
677	WPC(OAC)/0002927/2000	KUMARI KALPANA SINGH	SRINIVAS MISHRA 1	//
		VS	VS	0
		STATE OF ODISHA		//
678	WPC(OAC)/0002932/2000	TRINATH PARIDA	MANOJ MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
679	WPC(OAC)/0002947/2000	RAJENDRA PRASAD BEHERA	ALEKH CHANDRA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
680	WPC(OAC)/0004038/1996	PRAMOD KUMAR SAHOO	DHARANIDHAR JENA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
681	WPC(TAC)/0000033/2017	STATE OF ODISHA BHASKAR CHANDRA UPADHAYA VS	J.K.MISHRA 2 VS	// // 0
682	CONTC(CP)/0001079/1991	STATE OF ODISHA NARENDRA MOHAN BEHERA VS	M/S K.N. JENA VS	// // 0
683	CONTC(CP)/0002672/1991	ASHOK KUMAR MISHRA, SECRETARY, EDUCATION AND YOUTH SERVICE DEPTT. M.A. NABI VS	M/S K.N. JENA VS	// // 0
684	CONTC(CPC)/0000006/2010	ABHAYA NANDA RATH, SECRETARY, EDUCATION AND YOUTH SERVICES DEPTT. BANAMALI SAHOO VS	SUBHA BIKAS PANDA VS	// // 0
685	CONTC(CPC)/0000015/1998	VANDANA KUMARI JENA, I.A.S. SECY. SCHOOL AND MASS EDU. DEPT. PADMA CHARAN MOHANTY VS	M/S B.S.MISHRA VS	// // 0
686	CONTC(CPC)/0000020/2008	SECRETARY,FOOD SUPPLY AND CONSUMER WELFARE DEPTT MOUSUMI PANDA VS	M/S BRAJA KISHOR KAR VS	// // 0
687	CONTC(CPC)/0000022/2007	SURESH CH. PATTNAIK, SECRETARY TO GOVT. SCHOOL AND MASS EDUCATION DEPARTMENT NISHANKAR NAYAK VS	M/S MANARANJAN PANDA VS	// // 0
688	CONTC(CPC)/0000027/2009	SURESH CH. PATTNAIK, S AND MASS EDUCATION RAMAKANTA SENAPATI VS	M/S K.K SWAIN VS	// // 0
689	CONTC(CPC)/0000029/2001	VADANA KUMARI JENA,IAS,S AND M.E EDUCATION DEPT. BANSIIDHAR PATTNAYAK VS	M/S R.N ACHARAYA VS	// // 0
690	CONTC(CPC)/0000046/1998	ASHOK KUMAR TRIPATHY, S AND MASS EDUCATION MANOJ KUMAR RATH VS	M/S V. PRITHVI RAJ VS	// // 0
691	CONTC(CPC)/0000047/1995	SANTUNU KUMAR SAHU, SUPTD. OF FISHERIES SARAT CHANDRA MISRA(A) VS	M/S A.K MISHRA VS	// // 0
		SECRETARY,AGRICULTURE DEPARTMENT		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
692	CONTC(CPC)/0000065/2006	NISSAR MAHAMMAD VS ANANTA KUMAR BEHERA, D.I OF SCHOOLS	DAYANIDHI MOHANTY VS	// 0 //
693	CONTC(CPC)/0000085/1998	SRIKANTA KU.NAYAK VS STATE OF ODISHA	M/S MANOJ MISHRA VS	// 0 //
694	CONTC(CPC)/0000096/1997	ADITYA KUMAR GOSWAMI VS THE SUPERINTENDING ENGINEER,ESTERN CIRCLE	M/S J.K.MISHRA VS	// 0 //
695	CONTC(CPC)/0000129/2000	LAXMIDHAR PATTNAIK VS SRI K.KRUSHNA CHARAN SENAPATI, ADDL. DISTRICT AGRICULTURE OFFICER	J.K.MISHRA VS	// 0 //
696	CONTC(CPC)/0000138/1996	RANJAN KUMAR MOHANTY VS ASST TEACHER OF TALAPADA PRIMARY SCHOOL	K.K SWAIN VS	// 0 //
697	CONTC(CPC)/0000142/2013	MADHUSUDAN NATH VS TARA DUTTA, I.A.S, REVENUE AND DISASTER MANAGEMENT DEPARTMENT	M/S SATYAJIT BEHERA VS	// 0 //
698	CONTC(CPC)/0000152/1997	CHANDA DIBYA VS STATE OF ODISHA	M/S M.R MOHANTY VS	// 0 //
699	CONTC(CPC)/0000157/2004	SATCHIDANANDA MOHANTY VS JAGADANANDA PANDA, I.A.S., SECRETARY SCH AND MASS EDUCATION	JAYANTA KUMAR RATH VS	// 0 //
700	CONTC(CPC)/0000158/2003	CHANDRA SEKHAR BARIK VS JAGADANANDA PANDA, SECY., SCHOOL AND MASS EDUCATION DEPT.	SISIR KUMAR PUROHIT VS	// 0 //
701	CONTC(CPC)/0000179/2000	SURENDRANATH MALLICK VS PRASANTA KUMAR MOHAPATRA, D.I. OF SCHOOLS, BALIGUDA	M/S J.K. MISHRA VS	// 0 //
702	CONTC(CPC)/0000182/2001	SARAT KU. ROUT VS SRINIBASH RATH, SECY. REVENUE DEPT.	M/S U.C MOHANTY VS	// 0 //
703	CONTC(CPC)/0000188/1999	BISWANATH ROUT	SILADILYA RAY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		BIJAYA KU PATTNAIK, SECRETARY, IRRIGATION DEPTT		//
704	CONTC(CPC)/0000189/1997	DEBAPRASAD NANDA	LAXMIDHAR PANGARI	//
		VS	VS	0
		PRATIP KUMAR MOHANTY, SECRETARY, DEPTT OF HIGHER EDUCATION		//
705	CONTC(CPC)/0000190/2005	ARJUN CHARAN ROUT	M/S JAYANT KUMAR RATH	//
		VS	VS	0
		RAJLAXMI, IAS, C AND T DEPT.		//
706	CONTC(CPC)/0000191/2001	EKADASI NATH	M.PRATAP	//
		VS	VS	0
		TARUNA KANTI MISHRA, I.A.S., PRINCIPAL SECRETARY, HOME DEPTT		//
707	CONTC(CPC)/0000192/1997	DHARANIDHAR MISHRA	M/S ASWINI KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
708	CONTC(CPC)/0000198/2005	BHASKAR SAHU	M/S K.K. SWAIN	//
		VS	VS	0
		GAGAN BIHARI DHAL, SECRETARY, SCHOOL AND MASS EDUCATION DEPTT.		//
709	CONTC(CPC)/0000213/2000	LAXMIDHAR PATTNAIK	MR. J.K.MISHRA	//
		VS	VS	0
		K. KRUSHNA CHARAN SENAPATI, ADDL. DISTRICT AGRICULTURE OFFICER		//
710	CONTC(CPC)/0000215/2002	PURNA CHANDRA MUDULI	SHASHI BHUSAN JENA	//
		VS	VS	0
		ARABINDA BEHERA,SECRETARY, WATER RESOURCES DEPTT		//
711	CONTC(CPC)/0000218/1999	RAGHUNATH DAS	UMAKANTA MISHRA	//
		VS	VS	0
		SRINIBAS RATH, SECY.,WATER RESOURCES DEPT.		//
712	CONTC(CPC)/0000250/2017	JHARANA DAS	M/S D. ROUSTRAY	//
		VS	VS	0
		RANJANA CHOPRA, I. A. S.,COMMISSIONER-CUM- SECRETARYTO GOVT. S. AND M. E. DEPT.		//
713	CONTC(CPC)/0000252/2002	RAMA CHANDRA POTHAI	B.S.MISHRA	//
		VS	VS	0
		SECY HIGHER EDUCATION DEPT		//
714	CONTC(CPC)/0000267/1996	BHASKAR CHANDRA MISHRA	K.K.SWAIN	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :24/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
715	CONTC(CPC)/0000268/2009	DIRECTOR,ELEMENTARY EDUCATION DINABANDHU PANDEY VS	S.B JENA VS	// // 0
716	CONTC(CPC)/0000276/1997	SURENDRA ROY, IAS, ENGINEER IN CHIEF AND SECRETARY, WORKS DEPTT DUSASAN MOHANTA VS	M/S ULLASH CHANDRA MOHANTY VS	// // 0
717	CONTC(CPC)/0000290/1997	C.I. OF SCHOOL PRASANNA KUMAR BEHERA VS	M/S KUNAL KUMAR SWAIN VS	// // 0
718	CONTC(CPC)/0000308/2004	STATE OF ODISHA PRAFULLA KUMAR PANDA VS	M/S PRASANTA KUMAR MOHANTY VS	// // 0
719	CONTC(CPC)/0000357/2001	ASHOK TRIPATHY, I.A.S, ANIMAL AND HUSBANDARY DEPARTMENT SUDHIR KUMAR BEHERA VS	M/S DHULIRAM PATTNAIK VS	// // 0
720	CONTC(CPC)/0000360/1998	PRAFULLA CHANDRA CHAULIA, COLLECTOR, BOUDH BISHNU CHARAN DAS VS	M/S S.B. JENA VS	// // 0
721	CONTC(CPC)/0000367/1997	STATE OF ODISHA KAMALA KANTA MOHANTY VS	M/S G.C JENA VS	// // 0
722	CONTC(CPC)/0000389/1998	GUNANIDHI JENA, ADD.DISTRICT MAGISTRATE GANESH CHANDRA DUTTA VS	M/S PRASANTA KUMAR JENA VS	// // 0
723	CONTC(CPC)/0000390/1997	NILAMANI DIXIT, D.I. OF SCHOOLS, BHADRAK-I SOMANATH PANIGRAHI VS	M/S B.S TRIPATHY VS	// // 0
724	CONTC(CPC)/0000396/2017	STATE OF ORISSA GEETA PRADHAN, ASST. TEACHER VS	D.ROUTRAY VS	// // 0
725	CONTC(CPC)/0000403/2004	SRI PRADIP KUMAR MOHAPATRA, I.A.S., COMMISSIONER-CUM-SECRETARY NISSAR MAHAMMAD VS	DAYANIDHI MOHANTY VS	// // 0
		SANTOSH SARANGI, DIRECTOR ELEMENTARY EDUCATION DEPTT		//

ORISSA HIGH COURT

FILING REPORT AS ON :24/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
726	CONTC(CPC)/0000412/2000	KRISHNA CHANDRA BEHERA VS S.N TRIPATHY , DIRECTOR OF SECONDARY EDUCATION	M/S DHULIRAM PATTNAYAK VS	// 0 //
727	CONTC(CPC)/0000586/2008	SANKARSAN PRADHAN VS SMT BADANA JENA,I.A.S.,SECRETARY S AND M.E DEPTT	M/S K.K.SWAIN VS	// 0 //
728	CONTC(CPC)/0000777/2000	BIBEKANANDA DAS VS SECY,SCHOOL AND MASS EDUCATION	M/S BUDHADEV ROUSTRAY VS	// 0 //
729	CONTC(CPC)/0002164/1994	MANMATH DAS VS STATE OF ODISHA	M/S KUNAL KUMAR SWAIN VS	// 0 //
730	CONTC(CPC)/0002184/1995	HARIPRIYA ACHARYA VS SRINIBAS RATHA,SECY. DEPTT. AGRI. AND FOOD PRODUCTION.	M/S BIBEKANANDA BHUYAN VS	// 0 //
731	CONTC(CPC)/0002750/1993	CHANDRAMONI PANDA VS EXECUTIVE ENGINEER, JAGATSINGHPUR IRRIGATION DEPTT.	M/S ULLASH CHANDRA MOHANTY VS	// 0 //
732	CONTC(CPC)/0002795/1991	KAILASH CHANDRA NAYAK VS STATE OF ODISHA	M/S M.M. SENAPATI VS	// 0 //
733	CONTC(CPC)/0003497/1992	SUSHAMA MOHANTY VS STATE OF ODISHA	M/S YASOBANT DAS VS	// 0 //
734	CONTC(CPC)/0003585/1995	HARIPRIYA ACHARYA VS SRINIBAS RATH,COMMISSIONER CUM COMMERCIAL TAX	M/S BIBEKANANDA BHUYAN VS	// 0 //
735	RVWPET(RP)/0000780/1991	RAMAKANTA ROUT VS STATE OF ODISHA	M/S JAYANT KUMAR RATH VS	// 0 //
736	RVWPET(RPC)/0000047/2000	STATE OF ODISHA VS DURGA BEHERA	A.S.C VS	// 0 //
737	RVWPET(RPC)/0000089/201	STATE OF ODISHA	S.C.	//

ORISSA HIGH COURT

FILING REPORT AS ON :24/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		GEETA PRADHAN, ASST. TEACHER		//
738	RVWPET(RPC)/0000244/201	KABITA SAMANTARAY	M/S K.P MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
739	RVWPET(RPC)/0003493/199	JAYA KUMAR DAS	M/S A.C MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
740	RVWPET(RPC)/0003792/199	STATE OF ODISHA	A.S.C	//
		VS	VS	0
		HARAPRIYA ACHARYA		//

ORISSA HIGH COURT

MISC CASES FILED on :24/09/2021

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	21/2021 ARBA/7/2021	RAMA SAHOO-MP	AJIT KUMAR PANDA
2	22/2021 ARBA/7/2021	RAMA SAHOO-MP	AJIT KUMAR PANDA
3	36/2021 CRLLP/17/2021	ASHOK KUMAR PATI-MP	ASHOK KUMAR BEHERA
4	42/2021 RVWPET(RPC)/47/2000	STATE OF ODISHA-MP	A.S.C
5	54/2021 CONTC(CP)/168/2003	BIMAL KRISHNA PRUSTY-MP	A.K.MISHRA
6	85/2021 WPC(TAC)/33/2017	BHASKAR CHANDRA UPADHAYA-MP	J.K.MISHRA 2
7	86/2021 SA/116/2002	LALA PRAHALLAD-MP	M/S.SUSANTA KUMAR DASH
8	93/2021 CONTC(CPC)/390/2016	DILLIP KUMAR DASH-MP	M/S J .K RATH
9	94/2021 CONTC(CPC)/29/2001	BANSHIDHAR PATTNAYAK-MP	M/S R.N ACHARAYA
10	95/2021 CONTC(CPC)/22/2007	NISHANKAR NAYAK-MP	M/S MANARANJAN PANDA
11	96/2021 CONTC(CPC)/198/2005	BHASKAR SAHU-MP	M/S K.K. SWAIN
12	97/2021 CONTC(CPC)/198/2005	BHASKAR SAHU-MP	M/S K.K. SWAIN
13	98/2021 CONTC(CPC)/412/2000	KRISHNA CHANDRA BEHERA-MP	M/S DHULIRAM PATTNAYAK
14	103/2021 CMAPL/259/2021	RAGHUNATH SAHOO-MP	ADV
15	144/2021 RPFAM/51/2021	DEEPAK KUMAR ACHARYA-MP	SOUBHAGYA KUMAR DASH
16	145/2021 RPFAM/28/2015	SINDUKA NAIK-MP	MR.DIGAMBAR SETHI
17	342/2021 TRP(C)/300/2021	KABITA PANDA-MP	SUPRIYA PATRA
18	343/2021 TRP(C)/301/2021	PRAGNYA PARAMITA MUDULI-MP	SARADA PRASANNA SARANGI
19	345/2021 TRP(C)/302/2021	SUBASH KUMAR MANDOTHIA-MP	UMESH CHANDRA MOHANTY
20	346/2021 TRP(C)/304/2021	SUPRIYA DASH-MP	SATYABRATA MOHANTY
21	386/2021 CONTC/5742/2021	DILLIP KUMAR DAS-MP	RAMAKANTA NAYAK
22	501/2021 RSA/343/2019	SANTILATA SAHOO-MP	BIBEKANANDA BHUYAN
23	502/2021 RSA/137/2018	SANTIMANI MISHRA-MP	M/S.G.N.MISHRA
24	516/2021 CMP/910/2019	M/S.A.P.I MOTORS-MP	M/S.GOKULANANDA MOHAPATRA
25	517/2021 CMP/485/2020	DEBARAJ @ DEBRAJ SAHOO-MP	SUPRIYA PATRA
26	518/2021	KRUSHNA CHANDRA SAHOO-MP	M/S.DEBAKANTA MOHANTY

27	CMP/1230/2018 519/2021	RATNAKARA MAHARNA-MP	AMIT PRASAD BOSE
28	CMP/521/2021 520/2021	NATABARA RAY SAMANT-MP	SOUMYA MISHRA
29	CMP/522/2021 521/2021	BHAGABAN NAYAK-MP	M/S.AMIT PRASAD BOSE
30	CMP/1474/2018 522/2021	PRADEEP KUMAR LAL-MP	SOUMENDRA PATTANAİK
31	CMP/523/2021 531/2021	P.HIMANSU SEKHAR PATRO-MP	LAMBODAR ACHARI
32	CRLREV/326/2021 532/2021	TARINI DAS-MP	JYOTIRMAYA SAHOO
33	CRLREV/362/2021 533/2021	TARINI DAS-MP	JYOTIRMAYA SAHOO
34	CRLREV/362/2021 534/2021	BINODINI PANDA-MP	M/S.PURUSOTTAM CHULI
35	CRLREV/702/2013 535/2021	UPENDRA SINGH-MP	ARUN KUMAR ACHARYA
36	CRLREV/363/2021 536/2021	B.PRASAD RAO-MP	BIBHUTI BHUSAN MISHRA 2
37	CRLREV/364/2021 537/2021	B.PRASAD RAO-MP	BIBHUTI BHUSAN MISHRA 2
38	CRLREV/364/2021 538/2021	BIJAY KUMAR PATRA-MP	TUKUNA KUMAR MISHRA
39	CRLREV/366/2021 539/2021	BIJAY KUMAR PATRA-MP	TUKUNA KUMAR MISHRA
40	CRLREV/366/2021 768/2021	JUGAL KISHORE PANDA-MP	BIRANCHI NARAYAN RATH
41	MACA/332/2021 769/2021	MANINI KARYIRATNA-MP	BIRANCHI NARAYAN RATH
42	MACA/333/2021 770/2021	TILAKRAM SATNAMI-MP	M/S.BIRANCHI NA.RATH
43	MACA/679/2018 930/2021	DILLIP MAKHAL-MP	PUSPAMITRA MOHAPATRA
44	CRLA/513/2021 931/2021	DILLIP MAKHAL-MP	PUSPAMITRA MOHAPATRA
45	CRLA/513/2021 932/2021	PADMNA KAWASI-MP	PUSPAMITRA MOHAPATRA
46	CRLA/514/2021 933/2021	PADMNA KAWASI-MP	PUSPAMITRA MOHAPATRA
47	CRLA/514/2021 934/2021	UTKARSH SAINI-MP	JUGALA KISHORE PANDA
48	CRLA/516/2021 935/2021	UTKARSH SAINI-MP	JUGALA KISHORE PANDA
49	CRLA/516/2021 936/2021	GUNANIDHI JENA@GUNIA-MP	M/S.BRAJABANDHU BISWAL
50	CRLA/407/2014 937/2021	PRADEEP KUMAR PRADHAN-MP	RAJENDRA NARAYAN ROUT
51	CRLA/517/2021 938/2021	PRADEEP KUMAR PRADHAN-MP	RAJENDRA NARAYAN ROUT
52	CRLA/517/2021 939/2021	BISHNU DAS-MP	DIPTI DHALL
53	CRLA/518/2021 940/2021	BISHNU DAS-MP	DIPTI DHALL
54	CRLA/518/2021 941/2021	BUDHUNI MINZ @ BUDHANI MINJ-MP	SMRUTI RANJAN MOHAPATRA
55	CRLA/519/2021 942/2021	BUDHUNI MINZ @ BUDHANI MINJ-MP	SMRUTI RANJAN MOHAPATRA
56	CRLA/519/2021 978/2021	AJAYA KUMAR MOHAPATRA-MP	M/S J.K KHUNTIA
57	WPC(OAC)/1422/2000 980/2021	MINAKETAN NAG-MP	RAJIB RATH
	WPC(OAC)/418/1994		

58	981/2021 WPC(OAC)/2352/1999	BHARATI MOHAPATRA-MP	M/S SUBRAT KUMAR MOHANTY
59	982/2021 WPC(OAC)/2352/1999	BHARATI MOHAPATRA-MP	M/S SUBRAT KUMAR MOHANTY
60	983/2021 WPC(OAC)/812/2000	SRI GANDU BEHERA-MP	M/S. NAGENDRA KUMAR MOHANTY
61	984/2021 WPC(OAC)/1596/2000	SADASHIVA NAIK-MP	M/S MANOJ KUMAR MOHANTY
62	987/2021 WPC(OAC)/2269/2000	GAYADHAR JENA-MP	M/S JAYASANKAR MISHRA
63	988/2021 WPC(OAC)/852/2000	MURALIDHAR HOTA-MP	M/S. PRAFULLA KUMAR MALLICK
64	989/2021 WPC(OAC)/985/2000	SIBA PRASAD DURIA-MP	M/S K.K.SWAIN
65	990/2021 WPC(OAC)/2449/1993	BICHITRANANDA SATAPATHY-MP	M/S G. ANANDA RAO
66	991/2021 WPC(OAC)/2449/1993	BICHITRANANDA SATAPATHY-MP	M/S G. ANANDA RAO
67	992/2021 WPC(OAC)/314/2000	PADMANAV ROUT-MP	SIDHESWAR MALLIK
68	993/2021 WPC(OAC)/316/2000	PRATIVA JENAMANI-MP	SIDHESWAR MALLIK
69	994/2021 WPC(OAC)/1637/2000	FAKIRA SAHOO-MP	M/S SIDHESWAR MALLIK
70	995/2021 WPC(OAC)/1661/2000	SATRUGHANA NAYAK-MP	M/S BANOJ KUMAR PATTANAIK
71	996/2021 WPC(OAC)/1661/2000	SATRUGHANA NAYAK-MP	M/S BANOJ KUMAR PATTANAIK
72	997/2021 WPC(OAC)/863/2000	LAXMIDHAR PATTNAIK-MP	MR. J.K.MISHRA
73	998/2021 WPC(OAC)/1951/1996	ARATI MAHARANA-MP	M/S B ROURTRAY
74	1001/2021 WPC(OAC)/278/2000	GANGADHAR TRIPATHY-MP	JAYANTA KUMAR RATH
75	1002/2021 WPC(OAC)/278/2000	GANGADHAR TRIPATHY-MP	JAYANTA KUMAR RATH
76	1013/2021 BLAPL/2809/2021	SK. JAVED-MP	NALINI KANTA MOHANTY
77	1014/2021 BLAPL/3137/2021	SK.JAVED-MP	NALINI KANTA MOHANTY
78	1015/2021 BLAPL/9158/2020	S. BALAJI ACHARY-MP	BASUDEV PUJARI
79	1339/2021 CRLMC/1747/2021	UJJAL MINZ-MP	MANORANJAN ACHARYA
80	1340/2021 CRLMC/1749/2021	MAMINA JENA-MP	SUSMITA PATTNAIK
81	1341/2021 CRLMC/1059/2021	KAILASH CHANDRA MAJHI-MP	BIDESH RANJAN BEHERA
82	1342/2021 CRLMC/264/2016	SUSHANTA KU.MISHRA-MP	M/S.S.K.NAYAK
83	1343/2021 CRLMC/1753/2021	DR.PRIYANK TAPURIA-MP	ADITYA KUMAR MOHAPATRA
84	1344/2021 CRLMC/1755/2021	BANSIDHAR KHOSLA-MP	DR.BINOD KUMAR MISHRA
85	1345/2021 CRLMC/1761/2021	SWARNALATA SAHU-MP	SANTOSH KUMAR MAHANTY
86	1346/2021 CRLMC/1762/2021	SATYA RANJAN ROUL @ RAHUL-MP	ACHYUTANANDA PATTANAIK
87	1347/2021 CRLMC/1763/2021	ABHISEK DAS-MP	SWASTIK DALAI
88	1798/2021 WA/736/2021	BHABESH CHANDRA DANDAPAT-MP	AMITABH PRADHAN
89	1799/2021	STATE OF ODISHA-MP	A.G.A.

90	WA/737/2021 1800/2021	STATE OF ODISHA-MP	A.G.A.
91	WA/737/2021 1801/2021	STATE OF ODISHA-MP	PUSHPARAJ BHARADWAJ, A.S.C.
92	WA/738/2021 1802/2021	STATE OF ODISHA-MP	PUSHPARAJ BHARADWAJ, A.S.C.
93	WA/738/2021 1803/2021	STATE OF ODISHA-MP	PUSHPARAJ BHARADWAJ, A.S.C.
94	WA/738/2021 1804/2021	STATE OF ODISHA-MP	ADDL.STANDING COUNSEL
95	WA/739/2021 1806/2021	STATE OF ODISHA-MP	ADDL.STANDING COUNSEL
96	WA/739/2021 1807/2021	STATE OF ODISHA-MP	PUSHPARAJ BHARADWAJ
97	WA/740/2021 1808/2021	STATE OF ODISHA-MP	ADDL.STANDING COUNSEL
98	WA/739/2021 1809/2021	STATE OF ODISHA-MP	PUSHPARAJ BHARADWAJ
99	WA/740/2021 1810/2021	STATE OF ODISHA-MP	ADDL. STANDING COUNSEL
100	WA/741/2021 1811/2021	STATE OF ODISHA-MP	ADDL. STANDING COUNSEL
101	WA/741/2021 1812/2021	STATE OF ODISHA-MP	ADDL. STANDING COUNSEL
102	WA/741/2021 1813/2021	STATE OF ODISHA-MP	PUSHPARAJ BHARADWAJ
103	WA/740/2021 1814/2021	STATE OF ODISHA-MP	AADL.STANDING COUNSEL
104	WA/742/2021 1815/2021	STATE OF ODISHA-MP	AADL.STANDING COUNSEL
105	WA/742/2021 1816/2021	STATE OF ODISHA-MP	PUSHPARAJ BHARADWAJ(ADDL. STANDING COUNSEL)
106	WA/743/2021 1817/2021	STATE OF ODISHA-MP	PUSHPARAJ BHARADWAJ(ADDL. STANDING COUNSEL)
107	WA/743/2021 1818/2021	STATE OF ODISHA-MP	PUSHPARAJ BHARADWAJ, A.S.C.
108	WA/744/2021 1819/2021	STATE OF ODISHA-MP	PUSHPARAJ BHARADWAJ, A.S.C.
109	WA/744/2021 1820/2021	STATE OF ODISHA-MP	PUSHPARAJ BHARADWAJ, A.S.C.
110	13796/2021	STERLING INDUSTRIES,-MP	SIDHARTHA RAY
111	WP(C)/30065/2021 13797/2021	ANJAN KUMAR SINGH-MP	RABI NARAYAN PANDA
112	WP(C)/30067/2021 13798/2021	AJAY NAYAK-MP	RAJ KISHORE SWAIN
113	WP(C)/30069/2021 13799/2021	DATUM MICRO CREDIT-MP	JEETENDRA SAMANTARAY
114	WP(C)/30070/2021 13800/2021	NARAYAN PATRA BIJAY PATRA-MP	SIDHARTHA RAY
115	WP(C)/30071/2021 13801/2021	M/S.BABA GOREKHNATH TRADING-MP	CHITTA RANJAN LENKA
116	WP(C)/30072/2021 13802/2021	SURESH CHANDRA SAHU-MP	SAMIR KUMAR MISHRA
117	WP(C)/30076/2021 13803/2021	RAJAT KUMAR SAHU-MP	K.K.SWAIN
118	WP(C)/29128/2020 13804/2021	RAHULA KUMAR PRADHAN-MP	K.K.SWAIN
119	WP(C)/21511/2020 13805/2021	SWADHIN KUMAR MAHANTA-MP	K.K.SWAIN
120	WP(C)/21517/2020 13806/2021	BADRI NARAYAN MOHANTA-MP	K.K.SWAIN
	WP(C)/29158/2020		

121	13807/2021 WP(C)/21519/2020	PRANAB KISHORE DASH-MP	K.K.SWAIN
122	13808/2021 WP(C)/29156/2020	DASARATHA BEHERA-MP	K.K.SWAIN
123	13809/2021 WP(C)/29160/2020	RANJAN KUMAR PRADHAN-MP	K.K.SWAIN
124	13810/2021 WP(C)/18396/2021	ABHIJIT TRIPATHY-MP	KUNAL KUMAR SWAIN
125	13811/2021 WP(C)/30080/2021	RUDRA NARAYAN BEHERA-MP	BHABANI SANKAR MISHRA
126	13812/2021 WP(C)/18888/2021	TARANA AHAD@ TARANA AHAD SAYED-MP	RAMDAS ACHARY
127	13813/2021 WP(C)/338/2021	NIRMAL CHANDRA SWAIN-MP	PRAFULLA KUMAR MOHAPATRA
128	13814/2021 WP(C)/30085/2021	BRAJAKISHORE BISWAL-MP	PITAMBAR PANDA
129	13815/2021 WP(C)/30084/2021	JHADESWAR JANA-MP	PRADEEP KUMAR DAS
130	13816/2021 WP(C)/30087/2021	NARAHARI ROUT-MP	DILLIP KUMAR RAY
131	13817/2021 WP(C)/30098/2021	SKYNET INST. OF COMPUTER APPLICATION-MP	PRAFULLA KUMAR RATH
132	13818/2021 WP(C)/30101/2021	BIKASH PATTANAYAK-MP	PRAFULLA KUMAR RATH
133	13819/2021 WP(C)/30103/2021	SOMANATH BARIK-MP	GIRIJA SANKAR NAYAK
134	13820/2021 WP(C)/30105/2021	AKSHAYA PATTANAYAK-MP	PRAFULLA KUMAR RATH
135	13821/2021 WP(C)/30107/2021	SURENDRA KUMAR SAHOO-MP	SATYABHUSAN DAS
136	13822/2021 WP(C)/30108/2021	CENTRE FOR INTEGRATED RURAL AND TRIBAL DEVELOPMENT-MP	OPINIS MRUTTI MOHANTY
137	13824/2021 WP(C)/30111/2021	KAILASH CHANDRA NAYAK-MP	SUBASH CHANDRA ACHARYA
138	13825/2021 WP(C)/30113/2021	H.L.INFRASTRUCTURE-MP	JASHOBANTA DASH
139	13826/2021 WP(C)/30116/2021	DUSHASAN ROUT-MP	ANANGA KUMAR OTTA
140	13827/2021 WP(C)/30116/2021	DUSHASAN ROUT-MP	ANANGA KUMAR OTTA
141	13828/2021 WP(C)/30117/2021	HIMANSHU MOHAN MOHANTY-MP	RAMAKANTA NAYAK
142	13829/2021 WP(C)/30124/2021	ASHOK KUMAR RAY-MP	KRUSHNA CHANDRA DASH
143	13830/2021 WP(C)/30125/2021	MALATI MOHAPATRA-MP	AJAYA KUMAR NAYAK
144	13831/2021 WP(C)/30127/2021	NILAMBAR SAHOO-MP	BIBEKANANDA BHUYAN
145	13832/2021 WP(C)/30132/2021	PANU EKKA-MP	UMARANI PANDA
146	13833/2021 WP(C)/30133/2021	TAPAS KUMAR MOHANTY-MP	BISHNU PRASAD PRADHAN
147	13834/2021 WP(C)/30134/2021	M/S SINGH SECURITY SERVICES-MP	ASHOK KUMAR MOHAPATRA
148	13836/2021 WP(C)/30142/2021	BISWAJIT KARMAKAR-MP	J.M PATTANAIAK
149	13837/2021 WP(C)/30153/2021	H.L.INFRASTRUCTURE-MP	JASHOBANTA DASH
150	13838/2021 WP(C)/26844/2020	SWAPNA SAGAR BARIK-MP	SIDHESWAR MALLIK
151	13839/2021 WP(C)/30156/2021	ARNAPURNA TIADI (PANDA)-MP	GOPAL PRASAD JENA
152	13840/2021	IDFC FIRST BANK LTD.-MP	JAYDEEP PAL

153	WP(C)/25945/2021 13841/2021	IDFC FIRST BANK LTD.-MP	JAYDEEP PAL
154	WP(C)/25946/2021 13842/2021	IDFC FIRST BANK LTD.-MP	JAYDEEP PAL
155	WP(C)/25951/2021 13843/2021	IDFC FIRST BANK LTD.-MP	JAYDEEP PAL
156	WP(C)/25952/2021 13844/2021	IDFC FIRST BANK LTD.-MP	JAYDEEP PAL
157	WP(C)/25954/2021 13845/2021	IDFC FIRST BANK LTD.-MP	JAYDEEP PAL
158	WP(C)/25772/2021 13846/2021	JAJATI KESHARI GIRI-MP	NIRANJAN LENKA
159	WP(C)/30158/2021 13847/2021	IDFC FIRST BANK LTD.-MP	JAYDEEP PAL
160	WP(C)/25773/2021 13848/2021	IDFC FIRST BANK LTD.-MP	JAYDEEP PAL
161	WP(C)/25774/2021 13849/2021	IDFC FIRST BANK LTD.-MP	JAYDEEP PAL
162	WP(C)/25775/2021 13850/2021	DURGA CABLES PVT.LTD.-MP	M/S.SOUMYA MISHRA
163	WP(C)/12900/2019 13851/2021	REGR.JUDL.SOUMOTU-MP	HIMANSHU SEKHAR MISHRA
164	WP(C)/1273/2014 13852/2021	REGR.JUDL.SOUMOTU-MP	MR.S.K.PADHI
165	WP(C)/1273/2014 13853/2021	IDFC FIRST BANK LTD.-MP	JAYDEEP PAL
166	WP(C)/25776/2021 13854/2021	IDFC FIRST BANK LTD.-MP	JAYDEEP PAL
167	WP(C)/25777/2021 13859/2021	SCAN STEEL LIMITED-MP	M/S.BIBHU PRASAD TRIPATHY
168	WP(C)/12792/2019 13860/2021	LAXMIDHAR MAJHI-MP	SIDHESWAR MALLIK
169	WP(C)/30167/2021 13861/2021	TRINATH JENA-MP	ADITYA KUMAR MOHAPATRA
170	WP(C)/30168/2021 13862/2021	SOUMYA RANJAN JENA-MP	SIDHESWAR MALLIK
171	WP(C)/8383/2020 13863/2021	SAYED KUDRAT ALLI-MP	ALEKHA CHANDRA MOHANTY
172	WP(C)/30173/2021 13864/2021	DR.KRUSHNA BALLAV BARIK-MP	BUDHADEV ROUTRAY
173	WP(C)/30172/2021 13865/2021	DR.DHANURJAYA PRADHAN-MP	S.K.SAMAL
174	WP(C)/30174/2021 13866/2021	TARESWAR @ TARE SWAR MAJHI-MP	ANUPAM DASH
175	WP(C)/30175/2021 13867/2021	MANISHA CHOUDHURY-MP	ANINDYA KUMAR MISHRA
176	WP(C)/27519/2021 13868/2021	MANISHA CHOUDHURY-MP	ANINDYA KUMAR MISHRA
177	WP(C)/27519/2021 13870/2021	JAYANT KUMAR SETHY-MP	SUBIR PALIT
178	WP(C)/30177/2021 13871/2021	ABHIJEET SWAIN-MP	BUDHADEV ROUTRAY
179	WP(C)/30176/2021 13872/2021	MADHUSMITA DUTTA-MP	SUBHADUTTA ROUTRAY
180	WP(C)/30179/2021 13873/2021	ANSHUMAN SAMANT-MP	HAREKRUSHNA DASH
181	WP(C)/30182/2021 13874/2021	RABINDRA PADHY-MP	PRABODHA CH. NAYAK
182	WP(C)/12091/2020 13875/2021	BENUDHARA BEHERA-MP	M/S.K.MOHANTY
183	WP(C)/19875/2019 13876/2021	SK.NOUSAD-MP	PRASANTA KUMAR SATAPATHY
	WP(C)/30184/2021		

184	13877/2021 WP(C)/30187/2021	ARABINDA MISHRA-MP	PRATIK DASH
185	13878/2021 WP(C)/30190/2021	ARUPANANDA BEJ-MP	PITAMBAR ACHARYA
186	13879/2021 WP(C)/30191/2021	B.K.D INFRASTRUCTURE PVT. LTD.-MP	PRABODHA CHANDRA NAYAK
187	13880/2021 WP(C)/30192/2021	SUBHASHREE PRIYADARSHINI-MP	RUDRA PRASAD KAR
188	13881/2021 WP(C)/30194/2021	KALINGA WARRIORS-MP	PRABODHA CHANDRA NAYAK
189	13882/2021 WP(C)/30195/2021	BOBBY RAUTA-MP	PARSURAM MOHAPATRA
190	13883/2021 WP(C)/30197/2021	PRAKASH PALAI-MP	PARSURAM MOHAPATRA
191	13884/2021 WP(C)/30198/2021	M/S ALUMINIUM INDUSTRIES LTD.-MP	KAJAL SAHOO
192	13885/2021 WP(C)/30199/2021	LALITA SAMANTARAY-MP	PARSURAM MOHAPATRA
193	13886/2021 WP(C)/30201/2021	MINAKETAN NAYAK-MP	PARSURAM MOHAPATRA
194	13887/2021 WP(C)/30203/2021	BAURI BEHERA-MP	PARSURAM MOHAPATRA
195	13888/2021 WP(C)/30205/2021	DHANESWAR SWAIN-MP	PARSURAM MOHAPATRA
196	13889/2021 WP(C)/30206/2021	BISHNUPRIYA NAIK-MP	BHABANI SANKAR TRIPATHY 1
197	13890/2021 WP(C)/30207/2021	PANCHU JENA-MP	PARSURAM MOHAPATRA
198	13891/2021 WP(C)/30209/2021	PRAMOD KUMAR SWAIN-MP	PARSURAM MOHAPATRA
199	13892/2021 WP(C)/30212/2021	PRAFULLA CHANDRA BISOYI-MP	PARSURAM MOHAPATRA
200	13893/2021 WP(C)/30210/2021	SNEHALATA NANDA-MP	ASHUTOSH MOHANTA
201	13894/2021 WP(C)/30213/2021	DEBRAJ NAYAK-MP	PARSURAM MOHAPATRA
202	13897/2021 WP(C)/30215/2021	NABA KISHORE SWAIN-MP	PARSURAM MOHAPATRA
203	13899/2021 WP(C)/30217/2021	SURENDRA POLEI-MP	PARSURAM MOHAPATRA
204	13900/2021 WP(C)/18590/2019	SWARNALATA SAMAL-MP	M/S SIDHESWAR MALLIK
205	13901/2021 WP(C)/30218/2021	SUDHANSHU SEKHAR PALLAI-MP	PARSURAM MOHAPATRA
206	13902/2021 WP(C)/30219/2021	PRIYABRATA DASH-MP	SURAJ MOHANTY
207	13903/2021 WP(C)/30221/2021	JAGANNATH SWAIN-MP	PARSURAM MOHAPATRA
208	13904/2021 WP(C)/30223/2021	SANTOSH KUMAR SAHU-MP	PARSURAM MOHAPATRA
209	13905/2021 WP(C)/22532/2020	SWATI SUKLA-MP	RITA SINGH
210	13906/2021 WP(C)/30224/2021	UPENDRA MISHRA-MP	PARSURAM MOHAPATRA
211	13907/2021 WP(C)/30226/2021	ARATI INFRA PVT. LTD.-MP	PRABODHA CH. NAYAK
212	13908/2021 WP(C)/18799/2021	BIMALENDU PRADHAN-MP	SATYA SMRUTI MOHANTY
213	13909/2021 WP(C)/30230/2021	ANKIT PARIDA-MP	BIRAJA PRASANNA SATAPATHY
214	13910/2021 WP(C)/30232/2021	MIRZA ANWAR BEG-MP	PRASANNA KUMAR MOHANTY
215	13911/2021	ANUJA KUMAR PANIGRAHI-MP	PRAFULLA KUMAR LENKA

216	WP(C)/30238/2021 13912/2021	RAJIB LOCHAN PATRO-MP	BIGYAN KUMAR SHARMA
217	WP(C)/30237/2021 13913/2021	RENUBALA SAHU-MP	DILLIP KUMAR MOHAPATRA
218	WP(C)/20230/2021 13914/2021	BAPUJI PATRA-MP	JAJATI KESHARI KHUNTIA
219	WP(C)/30247/2021 13915/2021	MANAS RANJAN SAMAL-MP	BUDHADEV ROUSTRAY,S.K.SAMAL
220	WP(C)/7661/2020 13916/2021	SANTOSH KUMAR SWAIN-MP	DIPTI RANJAN SWAIN
221	WP(C)/30299/2021 80/2021	RAMA CHANDRA POTHAI-MP	
222	WPC(TAC)/133/1988 81/2021	SUSAMA MOHANTY-MP	
223	WPC(TAC)/643/1987 82/2021	SUSAMA MOHANTY-MP	
224	WPC(TAC)/643/1987 83/2021	SARAT CHANDRA MISHRA(A)-MP	
225	WPC(TAC)/136/1987 84/2021	SARAT CHANDRA MISHRA(A)-MP	
226	WPC(TAC)/136/1987 344/2021	SWEETY AGARWALLA @ MANDOTHIA-MP	
227	TRP(C)/118/2020 979/2021	HARIPRIYA ACHARYA-MP	
228	WPC(OAC)/881/1995 985/2021	SOUDAMINI MOHAPATRA-MP	
229	WPC(OAC)/855/1992 986/2021	SOUDAMINI MOHAPATRA-MP	
230	WPC(OAC)/855/1992 999/2021	PABITRA MOHAN SAHU-MP	
231	WPC(OAC)/2775/1999 1000/2021	PABITRA MOHAN SAHU-MP	
232	WPC(OAC)/2775/1999 1003/2021	PABITRA KR. SENAPTI-MP	
233	WPC(OAC)/232/2000 1004/2021	KUNTHU BISWAL-MP	
234	WPC(OAC)/1532/1993 1005/2021	TATINI SAHOO-MP	
235	WPC(OAC)/2003/2015 1107/2021	RADHARANI SAHOO-MP	
236	ABLAPL/10635/2019 1108/2021	SANJAY BANSAL-MP	
237	ABLAPL/8232/2019 1109/2021	DILLIP KUMAR SENAPATI-MP	
238	ABLAPL/4543/2021 1110/2021	SUSANTA KUMAR SAHOO-MP	
239	ABLAPL/760/2021 1111/2021	JYOSTNARANI PATI-MP	
240	BLAPL/3691/2021 1112/2021	MANORANJAN PARIDA-MP	
241	ABLAPL/13158/2019 1113/2021	BIJAY KUMAR BEHERA-MP	AKSHAYA KUMAR BISOI
242	ABLAPL/13055/2020 1114/2021	SK.SAFIK@CHHUTTU-MP	
243	ABLAPL/956/2019 1115/2021	BIPIN KUMAR MOHARANA-MP	
244	ABLAPL/14525/2019 1116/2021	DUSHIL SINKU-MP	
245	ABLAPL/16233/2020 13823/2021	TAPASWINI MALLICK-MP	
246	WP(C)/26897/2021 13835/2021	SUNIL RANJAN ROUSTRAY-MP	
	WP(C)/26805/2021		

247	13855/2021 WP(C)/555/2021	BIRANCHI NARAYAN SINGH-MP
248	13856/2021 WP(C)/21123/2021	ALOK RANJAN DAS-MP
249	13857/2021 WP(C)/5500/2021	PRANIP KUMAR PRADHAN-MP
250	13858/2021 WP(C)/552/2021	SUBASH CHANDRA JENA-MP
251	13869/2021 WP(C)/18758/2021	SRINIBAS PATRA-MP
252	13895/2021 WP(C)/22112/2020	BISWAMITRA PARIDA-MP
253	13896/2021 WP(C)/22112/2020	BISWAMITRA PARIDA-MP
254	13898/2021 WP(C)/26641/2021	DR.JYOTISH KUMAR KHILAR-MP